

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**EXECUTION APPLICATION NO. 27/2019**

**IN**

**ORIGINAL APPLICATION NO. 656/2018**

Residents of Village Jojro Ka Kheda

Applicant

Versus

State of Raj. & Ors.

Respondents

**COMPLIANCE REPORT OF THIS HON'BLE TRIBUNAL  
ORDER DATED 01.08.2019, ON BEHALF OF  
RAJASTHAN STATE POLLUTION CONTROL BOARD.**

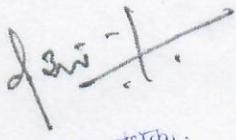
I, Dr. B. R. Panwar S/o Late Shri S. R. Panwar, aged 59 years, working as Regional Officer, Rajasthan State Pollution Control Board, Chittorgarh (Raj.) do, hereby submits the compliance report as follows:-

- 1) That the Hon'ble Tribunal by order dated 01.08.2019 directed as follows:-

*"The Tribunal considered the matter on 16.04.2019 in the light of a report received from the joint Committee of Rajasthan State PCB and SDM, Chhittorgarh. The Tribunal directed the State PCB to take further action after considering the report on health survey, results of stack analysis, ambient air monitoring and ground water monitoring.*

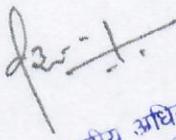
*This application alleges that the State PCB has not taken further action in terms of the above direction."*

- 2) That in compliance of the directions passed by this Hon'ble Tribunal, the actions taken report by the State Board is as follows:-

  
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**I. Ambient Air Quality and Stack Emission monitoring reports :-**

- A. The official of the State Board has conducted ambient air quality monitoring of the unit on 09.01.19. During the course of monitoring the values of PM<sub>10</sub> (ug/m<sup>3</sup>) were found ranging between 101 ug/m<sup>3</sup> (@atal sewa Kendra) to 160 ug/m<sup>3</sup> (@ Infront of Humidity Plant, Near MEE Plant) and thus exceeding the prescribed norms of PM<sub>10</sub> i.e. 100 ug/m<sup>3</sup>. Besides, concentration of particulate matter (mg/Nm<sup>3</sup>) in stack emission monitoring for stack attached with Boiler and thermo pack was found 1198 mg/Nm<sup>3</sup> which exceeds the consented limit for Boiler (10 TPH) Viz. 600.00 mg/Nm<sup>3</sup>.
- B. On the basis of Ambient Air Monitoring report, the State Board vide letter dated 06.02.2019 directed the unit to upgrade the air Pollution Control Measures (PCM) and to ensure the compliance of the Hon'ble NGT directions. The photo copy of the letter dated 06.02.2019 is annexed herewith and marked as **Annexure-1**.
- C. The unit vide letter dated 22.03.19, submitted the compliance with respect to installation of PCM's i.e. Installation of odour control system with photographs and copies of order placed for purchase of Bag Filter for up- gradation. The photo copy of the unit's reply dated 22.03.2019 is annexed herewith and marked as **Annexure-2**.
- D. The State Board vide letter dated 09.07.2019 issued show cause notice for intended refusal of consent along with intended direction of closure under the provision of the Water Act,1974 and Air Act,1981. The photo copy of the show cause notice dated 09.07.2019 is annexed herewith and marked as **Annexure-3**.
- E. The unit vide letter dated 18.07.2019 has submitted the compliance of deficiencies observed by show cause notice dated 09.07.2019. The photo

  
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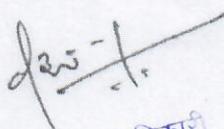
copy of the unit's reply dated 18.07.2019 is annexed herewith and marked as **Annexure-4**.

F. The official of the State Board on 13.08.2019 verified the status of pollution control measures with respect to deficiencies observed in the show cause notice dated 09.07.2019 and reply submitted by the unit on 18.07.2019. The photo copy of the inspection report dated 13.08.2019 is annexed herewith and marked as **Annexure-5**. It is pertinent to mention here that on the day of inspection, due to cloudy Weather and partial raining, Ambient /stack emission monitoring could not be conducted. Therefore, unit's emission monitoring will be conducted shortly during clear weather/ after the rainy season. The observation made during the inspection dated 13.08.2019 are as follows:-

i. **Installation of Bag Filter :-** During the course of inspection, various parts of bag filters along with civil foundation for installation of Bag filter was found at site but bag filter was not found installed at site. The relevant photographs (Bag filters) are annexed herewith and marked as **Annexure-6**.

Further, the unit vide letter dated 03.09.19, submitted that supply as well as installation of bag filter delayed due to supply issue from vendor. However, the parts of bag filters have been received now and installation work is under progress, the same shall be completed by the end of 15.09.2019. The unit has also submitted that they have conducted monitoring of ambient air quality as well as stack emission through MOEF &CC recognized laboratory and submitted the reports. The photo copy of the unit letter dated 03.09.2019 alongwith reports of Ambient Air monitoring from the recognized lab are annexed herewith and marked as **Annexure-7 (Coll.)**.

ii. **Odour Control System:** During the inspection, it was found that industry has installed odour control system consisting 01 storage tank, tapping with spray nozzles around ETP Plant Area with auto on

  
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off arrangements based on the input cycle time through panel. The relevant photographs (Odour control system) are annexed herewith and marked as **Annexure-8**.

## II. Ground Water Sampling and analysis reports :-

- A. The official of the State Board has conducted ground water sampling (03 nos.) of the unit on 15.01.2019. As per the comparative statement, concentration of parameters in ground water samples (03 nos.) are found within prescribed norms w.r.t. to BIS 10500:2012 drinking water standard-revised (permissible limit in absence of alternate source) except for Total Hardness, TDS and Iron. Therefore, the State Board vide letter dated 09.07.2019 has issued show cause notice with respect to concentration of Total Hardness as  $\text{CaCO}_3$ , TDS and Iron were found between (632 mg/ltr to 1436 mg/ltr, exceeding in all 03 samples), (1083 mg/ltr to 2511 mg/ltr, exceeding in 02 samples) & (0.116 mg/ltr to 0.8 mg/ltr, exceeding in 01 sample) respectively. The photo copy of the comparative statement of the water samples analysis report is annexed herewith and marked as **Annexure-9**.
- B. The State Board has also sought ground water quality report of Gangrar Block (18 villages) for the pre monsoon period from 2010 to 2017 so as to compare the above data with baseline data of said area. The photo copy of the ground water quality report of Gangrar Block (18 villages) for the pre monsoon period from 2010 to 2017 is annexed herewith and marked as **Annexure-10**.
- C. The State Board vide letter dated 09.07.2019 has issued show cause notice to the unit with respect to increase in parameters of the water samples. The unit vide letter dated 18.07.19 submitted the reply to the said show cause notice and stated that the unit has already installed MEE and ATFD Plant for Zero liquid discharge, therefore, exceeding

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parameters of TDS, Total hardness and Iron in surroundings ground water sources may be due to geographical conditions of that area.

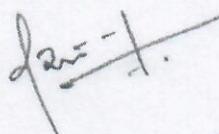
### **III. Action taken by the State Board**

**A.** The State Board vide letter dated 09.09.2019 has issued direction under section 33A of the Water Act and under section 31A of the Air Act with respect to complete all the work of pollution control measures within 15 days time period and submit the compliance report with documentary evidence, In case failure to comply with these directions, the State Board shall refuse pending application for consent to operate and issue directions under the provisions of 31A of the Air Act and 33A of Water Act for closure of entire plant, disconnection of electricity and water supply and initiate legal proceeding without any notice. The Photocopy of the State Board letter dated 09.09.2019 is annexed herewith and marked as **Annexure-11**.

**B.** The State Board vide letter dated 13.09.2019 has imposed interim Environmental Compensation of Rs. 1050000(In word Rupees Ten lacs fifty thousand only) against M/s Manomay Tex India Limited Village-Jojara, Tehsil- Gangrar, Chittorgarh on the basis of 'Polluter Pays Principle' to be deposited within 45 days of receipt of the notice. The Photocopy of the State Board letter dated 13.09.2019 is annexed herewith and marked as **Annexure-12**.

**IV. Human Health Survey report:** - The photo copy of human health report as received from Chief Medical and Health Officer, Chittorgarh through SDM Office, Chittorgarh is enclosed herewith and marked as **Annexure-13**. The observation of the medical health report are as follows:-

“ (1) गांव जोजरां का खेडा में आयोजित मेडिकल कैम्प में मेडिकल टीम द्वारा श्वास, नैत्र एवं चर्म रोग संबंधी रोगियों का स्वास्थ्य परिक्षण कर उपचार एवं

  
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परामर्श प्रदान किया गया उक्त सभी रोगी सामान्यतया सभी बहिरंग विभाग में इसी रिपोर्ट के अनुपात में देखे जाते हैं।

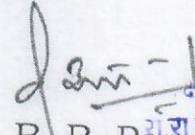
(2) टीम सदस्य के अनुसार यह कहना अतिशयोक्ति होगी की सभी रोगियों में रोग का कारण प्रदूषण ही है एवं इस रोग का अन्य कारण भी हो सकते हैं।

(3) टीम सदस्य के अनुसार यह कहना भी सही है की प्रदूषण के कारण उक्त बीमारियां बढ़ सकती हैं। अतः प्रदूषण की जांच हेतु क्षेत्र के प्रदूषण नियंत्रण कार्यालय से उक्त क्षेत्र के मिट्टी, पानी एवं हवा में प्रदूषण की मात्रा की जांच प्रदूषण नियंत्रण अधिकारी के द्वारा ही की जावे।”

V. **Animal Husbandry department report:** - The photo copy of Animal Husbandry Department report as received from Deputy Director, Animal Husbandry Department, Chittorgarh through SDM Office, Chittorgarh is annexed herewith and marked as **Annexure-14**. The observation of the animal husbandry report are as follows:-

“प्रभारी प्रथम श्रेणी पशुचिकित्सालय गंगारार ने अवगत कराया की बांझपन, दुधारु पशुओं में दुध की कमी व त्वचा संबधित रोग यह सभी बीमारियां सामान्य है। स्वच्छता, पोषण व खनिज लवण खिलाने से यह बीमारियां ठीक हो सकती हैं। क्षेत्र मे ऐसी कोई बीमारी नहीं पायी गयी जिससे असामान्य मृत्यु दर प्रतीत होता है।”

3) That in the light of submissions made herein above, it is requested that the compliance report may kindly be taken on record.

  
(Dr. B. R. Panwar) राज्य अधिकारी  
चित्रीय विभाग

Regional Officer, RSPCB, Chittorgarh

Place:

Date: 19.3.19

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH AT NEW DELHI

EXECUTION APPLICATION NO. 27/2019

IN

ORIGINAL APPLICATION NO. 656/2018

Residents of Village Jojro Ka Kheda

Applicant

Versus

State of Raj. & Ors.

Respondents

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2.	<u>DOCUMENTS</u>	
	Annex-1. Photo copy of the letter dated 06.02.2019	
	Annex-2. Photo copy of the unit's reply dated 22.03.2019.	
	Annex-3. Photo copy of the show cause notice dated 09.07.2019.	
	Annex-4. Photo copy of the unit's reply dated 18.07.2019.	
	Annex-5. Photo copy of the inspection report dated 13.08.2019.	
	Annex-6. Relevant photographs (Bag filters)	
	Annex-7. Photo copy of the unit letter dated 03.09.2019 alongwith reports of Ambient Air monitoring from the recognized lab.	
	Annex-8. Relevant photographs (Odour control system)	
	Annex-9. Photo copy of the comparative statement of the water samples analysis report.	
	Annex-10. Photo copy of the ground water quality report of Gangrar Block (18 villages) for the pre monsoon period from 2010 to 2017.	
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	Annex-14. Photo copy of Animal Husbandry Department report as received from Deputy Director, Animal Husbandry Department, Chittorgarh through SDM Office, Chittorgarh	

(Dr. B. R. Panwar)

Regional Officer, RSPCB,  
Chittorgarh, Rajasthan

क्षेत्रीय अधिकारी  
राज्य प्रदूषण नियंत्रण बोर्ड, चित्तौड़गढ़



**E-Mail:** ro.chittorgarh@gmail.com

01472-255077

**Regional Office**  
**Rajasthan State Pollution Control Board,**  
**Near FCI, Godown, Chanderia, Chittorgarh**  
**Pin: 312021**

No. RPCB/RO Chittorgarh /L-24/1603-1607

Date: 06/02/19

Urgent/NGT Matter

(Registered Post/Email)

Authorized Signatory

M/s Manomay Tex India Limited,  
Village-Jojro Ka Kheda, Teh-Gangrar,  
Distt.-Chittorgarh

Sub : Regarding compliance of Hon'ble N.G.T. order dated 24.01.19 in O.A. No. 656/2018 titled as Residents of Village Jojro Ka Kheda V/s State of Raj.

Ref: 1. RSPCB letter no.290 dated 25.10.18.

2. Hon'ble N.G.T's order sheet dated 24.01.19.

Sir,

In compliance to above referred letter, it is requested that earlier in compliance to Hon'ble N.G.T. order dated 09.10.18 in O.A. No. 656/2018 titled as Residents of Village Jojro Ka Kheda V/s State of Raj., that Detailed report by Joint of SDM, Chittorgarh and RSPCB, Chittorgarh has been submitted to to the Hon'ble N.G.T. vide online mode on dated 22.01.19. Upon submission of report of Joint Team, Hon'ble N.G.T. passed order vide order sheet dated 24.01.19, interalia reproduced as follows:-

*"Accordingly, a report has been forwarded by the RSPCB by email dated 22.01.2019 based on interaction with the inhabitants recommending as follows:*

*11. Recommendations:- In light of contents of the inspection of the unit and hearing of nearby inhabitants, it is recommended that:-*

- 1. Revenue Authority may address the issue related to the distance of abadi from unit in accordance with prevailing revenue laws in expeditious manner.*
- 2. After receiving the report of Health survey of Villagers as well as animals of Jojro ka Kheda by authority concerned, action if required may be initiated accordingly.*
- 3. As the analysis results of stack, ambient air monitoring and ground water monitoring are awaited, therefore action in this regard may be initiated in light of analysis results, if required.*

4. However industry may be directed for following as precautionary measures:-

c. That industry may be directed to upgrade pollution control measure with Stack as bag Filter and Wet Scrubber in addition to existing Dust Collector and Air Pre Heater.

d. That industry may be directed to install odor control system for Odour pollution and its control viz. "Nozzles, sprayers and atomizers that spray ultra-fine particles of water or chemicals can be used along the boundary lines of area sources to suppress odours."

We do not find any reason not to accept the report. Accordingly, the same is accepted.

We direct the Revenue Authority and the industrial unit concerned to comply with the recommendations within one month. RSPCB will be at liberty to take further action on receiving the health survey report, results of stack, ambient air monitoring and ground water monitoring and furnish a further action taken report within one month by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com).

The RSPCB may also examine the issue of sitting of the industry in question After ascertaining the facts. The applicant will be at liberty to put forward his case to the RSPCB which may be looked into.

**The application is disposed of.**

**List for consideration of the report on 02.04.2019**

In view of above. Copy of Hon'ble N.G.T.'s order sheet dated 24.01.19 is enclosed for information and compliance accordingly.

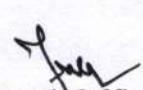
Encl: As Above.

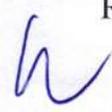
  
(Mahaveer Mehta)  
Regional Officer  
RSPCB,Chittorgarh



Copy to following for information and necessary action.

1. PA. to the District Collector,RSPCB,Jaipur
2. Sr. PA. to the Member Secretary, RSPCB,Jaipur.
3. SEE,Textile,RSPCB,Jaipur
4. Incharge,Legal Cell,RSPCB,Jaipur

  
Regional Officer  
RSPCB,Chittorgarh



**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 656/2018

Residents of Village Jojro Ka Kheda Applicant(s)

Versus

State of Rajasthan Respondent(s)

Date of hearing: 24.01.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Mr. J.K. Chaudhary, Advocate

For Respondent (s): Mr. Saurabh Rajpal, Mr. Prabhat Kumar Rai,  
Advocates for RSPCB and State

**ORDER**

The issue for consideration is the pollution caused by M/s Manomya Tax India Ltd. in District Chittorgarh, Rajasthan.

A joint team of Rajasthan State Pollution Control Board (RSPCB) and the SDM, Chittorgarh was directed to furnish a factual report in the matter vide order dated 09.10.2018.

Accordingly, a report has been forwarded by the RSPCB by e-mail dated 22.01.2019 based on interaction with the inhabitants recommending as follows:

*"11. Recommendations:- In light of contents of the inspection of the unit and hearing of nearby inhabitants, it is recommended that:-*

- 1. Revenue Authority may address the issue related to the distance of abadi from unit in accordance with prevailing revenue laws in expeditious manner.*
- 2. After receiving the report of Health survey of Villagers as well as animals of Jojro ka Kheda by authority concerned, action if required may be initiated accordingly.*
- 3. As the analysis results of stack, ambient air monitoring and ground water monitoring are awaited, therefore action in this regard may be initiated in light of analysis results, if required. However industry may be directed for following as precautionary measures:-*

- a. *That industry may be directed to upgrade pollution control measure with Stack as bag Filter and Wet Scrubber in addition to existing Dust Collector and Air Pre Heater.*
- b. *That industry may be directed to install odor control system for Odour pollution and its control viz. "Nozzles, sprayers and atomizers that spray ultra-fine particles of water or chemicals can be used along the boundary lines of area sources to suppress odours."*

We do not find any reason not to accept the report. Accordingly, the same is accepted.

We direct the Revenue Authority and the industrial unit concerned to comply with the recommendations within one month. RSPCB will be at liberty to take further action on receiving the health survey report, results of stack, ambient air monitoring and ground water monitoring and furnish a further action taken report within one month by e-mail at [ngt.filing@gmail.com](mailto:ngt.filing@gmail.com).

The RSPCB may also examine the issue of siting of the industry in question after ascertaining the facts.

The applicant will be at liberty to put forward his case to the RSPCB which may be looked into.

The application is disposed of.

List for consideration of the report on 02.04.2019

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

January 24, 2019  
Original Application No. 656/2018  
DV

Annexure - B

# MANOMAY TEX INDIA LIMITED

Office :  
32, Heera-Panna Market, Pur Road,  
BHILWARA - 311001 (Raj.)  
© 01482-246983  
e-mail : ykladdha@hotmail.com  
website : www.manomaytexindia.com

CIN : L18101RJ2009PLC028647



Factory :  
Aaraji No. 5,6,7, Near Toll Plaza  
Jojro Ka Kheda, Bhilwara Chittor Road,  
GANGRAR - 312901 (Raj)  
e-mail : manomaytex@yahoo.co.in

Ref. No.

Date 22/03/19

To,

The Member Secretary  
Rajasthan State Pollution Control Board,  
4- Institutional Area , Jhalana Dungari  
Jaipur( Rajasthan)- 302004



Subject: Clarification regarding deficiencies

With reference to letter ref no RPCB/RO/CHITTORGARH/L-24/1603 on date 06/02/2019 clarification are there.

Kindly inform to you that according to last letter (RPCB/RO Chittorgarh/L-24/1603 )Point no. 4 C & D industry should be install Odour control system along the boundary line of area and bag filter before stack .So Odour control system successfully install in plant area and also order of bag filter for pollution control measure in boiler . Bag filter will be install within two months . Attachment Details are mentioned below.

1. Purchase order of odour control system.
2. Photograph of odour control system.
3. Commissioning report of order control system.
4. Attachment Purchase order of bag filter.
5. Advance payment receipt against bag filter.

C.C. RSPCB, Chittorgarh



Manomay Tex India Ltd.

FOR NECESSARY ACTION PLEASE

R.O.  
AEE / SEE-1/11 / JSO-1/11 ✓

MANOMAY TEX INDIA LIMITED

(FORMERLY KNOWN AS MANOMAY TEX INDIA PVT. LTD.)  
 REGD OFF: 32-33-34-35-36-37-38-39-40-41-42-43-44-45-46-47-48-49-50-51-52-53-54-55-56-57-58-59-60-61-62-63-64-65-66-67-68-69-70-71-72-73-74-75-76-77-78-79-80-81-82-83-84-85-86-87-88-89-90-91-92-93-94-95-96-97-98-99-100  
 FACTORY: 111-112-113-114-115-116-117-118-119-120-121-122-123-124-125-126-127-128-129-130-131-132-133-134-135-136-137-138-139-140-141-142-143-144-145-146-147-148-149-150-151-152-153-154-155-156-157-158-159-160-161-162-163-164-165-166-167-168-169-170-171-172-173-174-175-176-177-178-179-180-181-182-183-184-185-186-187-188-189-190-191-192-193-194-195-196-197-198-199-200  
 BHLWARA, DIST. ATTOGARH, STATE: RAJASTHAN, COUNTRY: INDIA  
 Pin Code 312901

**PURCHASE-ORDER**

OrderNo. **3691**  
 OrderDate 12/02/2019  
 Dept Name PLANT & MACHINERY  
 LST - 08151056315  
 CIN L18101RJ2009PLC028647  
 PAN AAFCM9997C  
 GSTIN 08AAFCM9997C1ZX

M/S **MARUTI ODOUR CONTROL**  
 A-18, TAKSHASHILA SOC., NR. CHANAKYAPURJ,  
 NEW SAMA ROAD,  
 VADODARA-8. GURAT  
 VADODARA  
 9825258953 Gujarat StateCode 24  
 GSTIN 24ACHPJ2395L1ZC CIN

Dear Sir,  
 With reference to your telephonic/Verbal/Conversation/Quotation No. AS PER MAIL ...  
**1. Scope of Supply**

Please supply under mentioned articles to our Mills at Bhlwara as per delivery schedule.

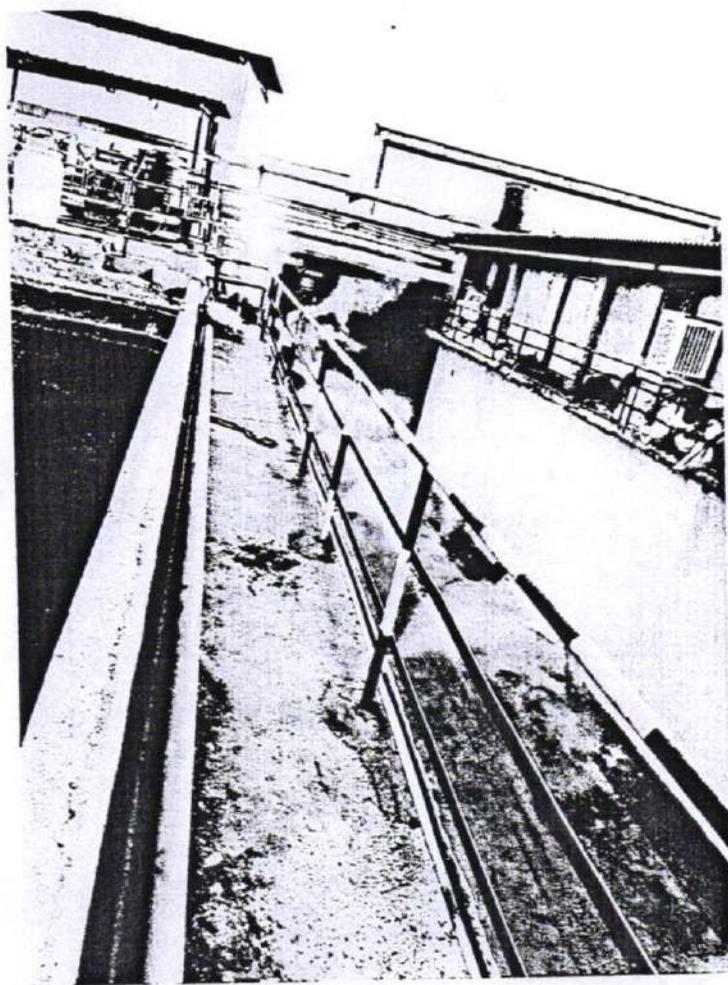
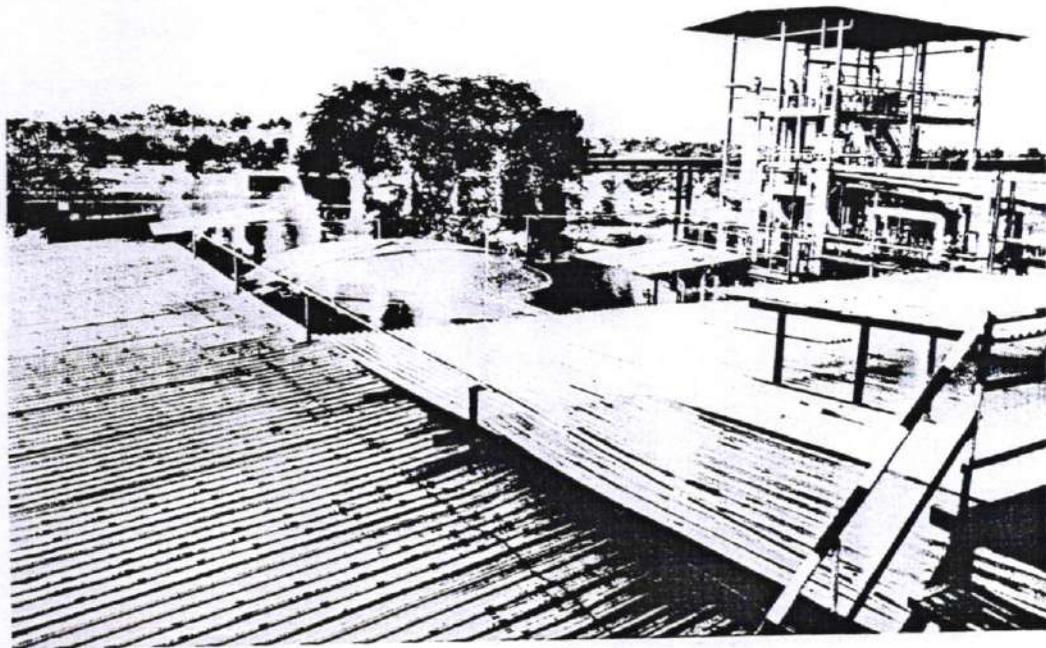
SNo	Code	Item Description	HSN CODE	Qty	Unit	Rate	Amount	CD	%	Addoth	CGST	SGST	IGST	CESS	Netamt
1	12259	FOGGING SYSTEM FOR ODOUR CONTROL		1.00	MAC	480000.00000	480000.00	38400	8.0				79488.00		521088.00
				Total			480000.00	38400.00					79488.00		521088.00
				CD				38400.00							
				EXCISE		0.00 %		0.00							
				VAT/CST		0.00 %		0.00							
				TOTAL GST				0.00					79488.00		
				F.O.R.											
				FREIGHT											
				P & F											
				PLANT											
				TOTAL											521088.00

Manager  
 (Store & Purchase)  
 12/2/19

12/2/19

For: **MANOMAY TEX INDIA.LTD.**

# ODOUR CONTROL SYSTEM



**maruti**  <sup>TM</sup>  
**odour control**

Dealer : Industrial Chemicals, Deodorants & General Suppliers  
Speciality Product : Industrial Air Pollution Control Solution

TO,  
**Manomay Tex India Ltd.**  
Near Toll Plaza, Jojro ka Khera,  
Gangrar, Dist - Chittorgarh,  
Rajasthan. Pin- 312901. Bhilwara.

**SUB - Commissioning of Odour Control System**

This is to Certify that the Odour Control System Successfully Installed  
and Commissioning at Manomay Tex India Limited on Dated-  
15/03/2019.

Odour Control System Features as under-

- 1) System Length - 150 meter long with 100 Nozzles.
- 2) Location - Surrounding E.T.Plant, including water Treatment Plant, ME, R.O Plant.
- 3) High Pressure Pump along with Auto Digital Timer & Filters.

System installed successfully and running smoothly with  
satisfactory.

Date - 15/03/2019  
Place- Bhilwara.

**Maruti Odour Control**

From

**Maruti Odour Control**  
Vadodara (Guj.)

*Rakesh*  
Proprietor  
(Rakesh Jethani)  
Mch - 9825218953

A/18, Takshashilla Society,  
Nr. Chanakyapuri Sec., New Sama Road,  
Vadodara - 390 024, Gujarat, INDIA.

Phone : (0265) 2710944  
Mobile : 09825258953

E-mail : environ182004@yahoo.com  
environ182004@gmail.com  
Website : www.odc-50.com

FACTORY:- MANOMAY TEX, Near Toll Plaza, Jojra Ka Khera, Gangrar, Distt. Chittorgar, Raj. Pin Code 312901  
 BHLIWARA, State: Rajasthan, Country: INDIA

CIN L18101RJ2009PLC028647  
 PAN AATFCM9997C  
 GSTIN 08AAFCM9997C1ZX

**PURCHASE-ORDER**

M/s **EXPLORE WATEK SYSTEMS PVT LTD**  
 174-B, VIDYUT NAGAR  
 JAIPUR RAJASTHAN -302021  
 JAIPUR Rajasthan StateCode 08  
 09810197826  
 09811607645  
 GSTIN 08AACCE25700128 CIN U29253DL2009PTC19590

OrderNo. **3918** - STP  
 OrderDate 27/02/2019  
 Dept\_Name PLANT & MACHINERY

Dear Sir,

With reference to your telephonic/Verbal/Conversation/Quotation No. AS PER VERBAL OR ATTACHMENT  
 1. schedule of supply. Date Please supply under mentioned articles to our Mills at Bhlwara as per

Sno	Code	Item Description	HSN CODE	Qty Unit	Rate	Amount	CD %	Addoth	CGST	SGST	IGST	CESS	NetAmt
1	12377	BAG FILTER FOR 10 TPH BOILER WITH I D FAN		1.00 MAC	2351000.00	2351000.00			211590.00	211590.00			2774180.00
				Total		2351000.00			211590.00	211590.00			2774180.00

- 2. Terms & Conditions**
1. DELIVERY - 14 WEEKS
  2. payment - 15% ALONG WITH P.O., 10% APRIL FIRST WEEK OR BALANCE AG. P.I.
  3. OTHER CHARGES NIL.
  4. SUPERVISION OF ELECT. OR COMMISS. FIRST 5 DAY FREE SERVICE THAN
  5. WARRANTY 24 MONTHS FROM 3:12PM

CD 0.00  
 EXCISE 0.00 %  
 VAT/CST 0.00 %  
 TOTAL GST 423180.00  
 F.O.R. SOLAPUR  
 FREIGHT 0.00  
 P & F 0.00

Prepared By *[Signature]*  
 Manager (Store & Purchase)  
 27/2/19

*[Signature]*  
 Manager (Store & Purchase)  
 27/2/19

*[Signature]*  
 Authorized Signatory

FOR : **MANOMAY TEX INDIA.LTD.**

EXPLORE WATEK SYSTEMS PVT. LTD.



EXPLORE WATEK SYSTEMS PVT. LTD.

174-B, VIDYUT NAGAR  
JAIPUR, RAJASTHAN-302021  
9810197826,9811607645  
State Name : Rajasthan, Code : 08  
CIN: U29253DL2009PTC195907  
Contact : 09810197826,09811607645  
E-Mail : support@wateksystems.com

Receipt Voucher

No. : 450

Dated : 5-Mar-2019

Particulars	Amount
<b>Account :</b>	
Manomay Tex India Ltd.	
Agst Ref EWS/R/18-19/465	26,266.80 Cr
Advance 450	3,52,650.20 Cr
	<b>3,78,917.00</b>
<b>rough :</b>	
HDFC Bank Ltd.	
<b>On Account of :</b>	
NEFT RECD ADV AGST BAG FILTER & BILL NO. 465	
<b>Amount (in words) :</b>	
INR Three Lakh Seventy Eight Thousand Nine Hundred Seventeen Only	
	<b>₹ 3,78,917.00</b>



174-B, Vidyut Nagar,  
Jaipur, Rajasthan - 302021  
Mob.: 9810197826 / 9811607645  
Email : support@wateksystems.com

Head Office : N-8, L.G.F., C.R. Park, New Delhi-110019 Tel.: 91-11-41067774 / 41067775





## RAJASTHAN STATE POLLUTION CONTROL BOARD

4, Institutional area, Jhalana Doongri, Jaipur.

Phone: 0141-5159802 FAX: 5159600, 5159609 Fax: 5159604-97  
www.rpcb.nic.in email: tel.rpcb@gmail.com

8. And whereas the above observations indicate that the industry has failed to install adequate measures for control of air and water pollution in spite of repeated directions of the Board and is making discharge of polluted and noxious matter in violation of the provisions of the Water Act and Air Act.
9. And whereas above stated non-compliances and violations have been viewed seriously by the Board.
10. And whereas the State Board in order to prevent and control air and water pollution being caused by the industry is competent to issue any directions under section 31A of the Air Act and section 33A of the Water Act in writing to any person, officer or authority and such person, officer or authority shall be bound to comply with such directions.
- Therefore, the Board, in order to prevent further pollution being caused by the industry and non compliance of the provisions of the Air Act and Water Act, intends to refuse applications for consent to operate under reference and in exercise of the powers conferred upon it under section 31A of the Air Act and 33A of the Water Act, intends to issue following directions:-

- (A) That all the processes carried out by the industry should be closed down and  
(B) That appropriate authorities should be directed to stop supply of water and electricity to the industry and seal D,G set(s), if any.

If you have any objection against intended refusal and directions, you may submit your reply to this office along with a copy to the Regional Office of the Board at Chittorgarh within a period of 15 days from the date of issue of this notice failing which application for consent to operate under reference shall be refused and the aforesaid directions shall be confirmed without any further notice.

This bears approval of the competent authority.

Yours sincerely,

  
(Niraj Mathur)  
Sr. Environmental Engineer  
(Textile)

Copy to:

- (i) R.O., RSPCB, (Chittorgarh). Please verify if any reply is received from the industry. Please get/collect report of health survey and forward. Also take necessary steps in compliance of NGT order dated 24.01.2019.
- (ii) Master file, RSPCB, Jaipur.

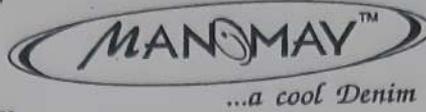
  
Sr. Environmental Engineer  
(Textile)

# MANOMAY TEX INDIA LIMITED

**Office :**

32, Heera-Panna Market, Pur Road,  
BHILWARA - 311001 (Raj.)  
☎ 01482-246983  
e-mail : ykladdha@hotmail.com  
website : www.manomaytexindia.com

CIN : L18101RJ2009PLC028647

**Factory :**

Aaraji No. 5,6,7, Near Toll Plaza  
Jojro Ka Kheda, Bhilwara Chittor Road,  
GANGRAR - 312901 (Raj.)  
e-mail : manomaytex@yahoo.co.in

Ref. No.

Date... 18/07/19

To,

Mr. Niraj Mathur  
Sr. Environment Engineer (Textile)  
Rajasthan State Pollution Control Board  
4, Institutional Area,  
JhalanaDoongri, Jaipur  
Email - [tcd.rpcb@gmail.com](mailto:tcd.rpcb@gmail.com)



Also at:

Rajasthan State Pollution Control Board  
Through its Regional Office situated at chittorgarh

**Subject: Reply to Show Cause Notice dated 09.07.2019 bearing reference no. F-12(CH-113) RPCB/Textile/1053-55 (received by us on mail) issued by Hon'ble Board.**

**Reference:**

1. Consent Applications dated 16.01.2018 and 01.11.2018
2. Show Cause Notice dated 09.07.2019 bearing reference no. F-12(CH-113) RPCB/Textile/1053-55

Dear Sir

We are in receipt of your Show Cause Notice dated 09.07.2019 on mail.

At the outset, we would like to convey to the Hon'ble Board that the Industry takes the provisions of the applicable law(s) very seriously and our endeavor is to operate in complete compliance of the provisions of all the acts and rules which may be applicable on the Industry. Please note that we take serious note of the observations made by the Hon'ble Board in the Show Cause Notice dated 09.07.2019.

The observations made vide the Show Cause Notice 09.07.2019 were already noted by the Industry in the month of January, 2019 and immediately thereafter the Industry has made requisite arrangements to cure these unintentional and inadvertent issues.

For ready reference, the rectifications done by the Industry have been mentioned (tabulated) herein below against each observations made by the Hon'ble Board.

S. No.	Observations	Arrangements made
1.	Water meter not provided at Tube well	Water flow on both the Tube well have been installed. Please refer to the photographs attached herewith in support.
2.	Proper shed has not been provided over filter press.	Shed has been installed on the filter press and sludge godown. Please refer to the photographs attached herewith in support.
3.	Biological / Aeration section of the Effluent Treatment plant was not functional	Biological section is fully operational.
4.	PM10 in ambient air quality and particulate matter in stack emission do not conform to standards prescribed by the Board.	We have installed shed to control PM10 in ambient air and also installed bag filters before the Chimney. Also our plant is near national highway and toll plaza so it may be affected due to this. We had placed a Purchase Order for Stack as bag Filter and Wet Scrubber on 27.02.2019. Delivery of the same has been received recently. Installation of the same would be made in a period of 10-15 days.
5.	Results of Ground Water monitoring shows iron, total hardness and TDS exceeding the permissible limit in absence of alternate source specified in	Owing to geographical locations and conditions, the TDS, hardness and iron in the ground water is high. There are no factors which could be attributed to the Industry. As we already maintaining zero

ID:10500

liquid discharge.

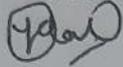
In compliance of the guidelines of the Hon'ble Board, Odour Control system has also been purchased and commissioned in the Industrial Unit.

We hope that you find the afore stated facts and the photographs attached herewith, in order.

Please excuse us for any inadvertent and unintentional lapses.

Looking forward to work together towards having a safe environment.

For MANOMAY TEX INDIA LTD



**MANAGING DIRECTOR**

For Manomay Tex India Limited



E-Mail: [ro.chittorgarh@gmail.com](mailto:ro.chittorgarh@gmail.com)

01472-255077

**Regional Office**  
**Rajasthan State Pollution Control Board,**  
**Near FCI, Godown, Chanderia, Chittorgarh**  
**Pin:312021**

No. RPCB/RO Chittorgarh/CI-560/ 1260

Date: 19/08/19

Important /Hon'ble NGT Matter

**(Email)**

The SEE & GIC (Textile Cell),  
RSPCB, Jaipur,

**Sub :-** Regarding reply verification of M/s Manomay Tex India Limited, Near Toll Plaza, Village- Jojro Ka Khera, Tehsil- Gangrar, District- Chittorgarh

**Ref:-** 1. RSPCB HO Textile Cell letter no. F-12(CH-113)/RPCB/Textile/1053-55 dated 09.07.19.

2. This office letter no. 1092-94 Dated 24.07.19.

3. RSPCB HO letter dated F-12(Tex-43)/RPCB Textile/ 1514 dated 06.08.19.

4. Copy of Execution application no. 27/2019 (I.A. No. 441/2019) under O.A. No. 656/2018 registered at Hon'ble NGT, Principal Bench, New Delhi Filed by Sh. Sita Ram Ahir and Kaan Singh Rathore, Village -Jojro Ka Kheda, Tehsil-Gangrar, District- Chittorgarh received in this office on dated 13.08.19.

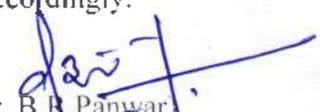
5. Hon'ble N.G.T.'s Principal Bench, New Delhi's order sheet dated 01.08.19.

Sir,

Apropos above, in compliance to RSPCB HO SCN letter dated 09.07.19 and letter dated 06.08.19, aforesaid unit was inspected by the officials of the Board on dated 13.08.2019. Copy of inspection report is enclosed herewith for perusal and necessary action at the level of Head office.

Further an Execution application no. 27/2019 (I.A. No. 441/2019) under O.A. No. 656/2018 registered at Hon'ble NGT, Principal Bench, New Delhi Filed by Sh. Sita Ram Ahir and Kaan Singh Rathore, Village -Jojro Ka Kheda, Tehsil-Gangrar, District- Chittorgarh received in this office on dated 13.08.19. Copy of same alongwith Hon'ble N.G.T.'s Principal Bench, New Delhi's order sheet dated 01.08.19 is also enclosed for further course of action accordingly.

Encl: As Above.

  
(Dr. B.R. Panwar)  
Regional Officer  
RSPCB, Chittorgarh

### SCN Reply verification Report

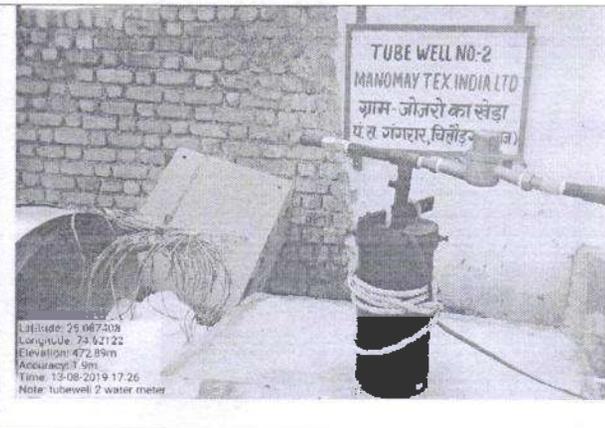
**Ref:-**

1. RSPCB,Jaipur SCN letter no. F-12(CH-113)RPCB/Textile/1053-55  
Dated 09.07.19.
2. Copy of Unit's reply letter dated 18.07.19.
3. RSPCB,Jaipur letter no. F-12(Tex-43)/RPCB Textile/ 1514  
Dated 06.08.19.

1	a. Name of the Industry:	M/s Manomaya Tex India Ltd.
	b. Address of the Industry:	Near Toll Plaza, Village- Jojro Ka Khera, Tehsil- Gangrar, District- Chittorgarh
	c. E-mail:	ykladdha@hotmail.com
	d. Fax :	-
	e. Mobile :	94141-14983
	f. Phone no:	01482-246983
2	Date of Inspection:	13.08.19
3	Name and Designation of the Person Contacted:	Rishabh Jain -Manager
4	Date of commencement of Production:	01.04.2013 (As per record)
5	Type of Industry:	Textile
6	Nature of Industry:	Grossly Polluting Industry
7	Size of Industry: Large/ Medium/ Small	Large
8	Category of Industry: Red/ Orange/ Green/ Others	Red
9	Status of Operation: Operational/ Non- operational/ Closed/ Any other	Operational
10	List of Partners/ Directors/ proprietor with addresses:	May be obtained from record.
11	Status of consent under the Water Act, 1974:	1.That Consent to operate under Water Act,1974 and Air Act,1981 has been issued vide RSPCB Head Office letter no. F (Tech)/Chittorgarh (Gangrar)/13 (1)/2012-2013/3522-3524 dt. 16.06.2016 for the production of Denim Fabric up to 102.0 Lac Meter/ Annum & same is valid up to 31.03.2019.
12	Status of consent under Air Act- 81	

		<p>2. That Consent to operate (Expansion) under Water Act, 1974 and Air Act, 1981 has been issued vide RSPCB Head Office letter no. F (Tech)/Chittorgarh (Gangrar)/13 (1)/2012-2013/4903-4905 dt. 19.07.2016 for the production of Denim Fabric up to 108.0 Lac Meter/ Annum &amp; same is valid up to 28.02.2019.</p> <p>3. That Consent to operate (Expansion) under Water Act, 1974 and Air Act, 1981 has been issued vide RSPCB Head Office letter no. F (Tech)/Chittorgarh (Gangrar)/13 (1)/2012-2013/10309-10311 dt. 08.02.17 for the steam Boiler 10.00 TPH &amp; same is valid up to 31.12.2021.</p> <p>4. That Consent to establish (Expansion) under Water Act, 1974 and Air Act, 1981 has been issued vide RSPCB Head Office letter no. F (Tech)/Chittorgarh (Gangrar)/13 (1)/2012-2013/6287-6289 dt. 09.10.2017 for the production of Denim Fabric up to 200.0 Lac Meter/ Annum &amp; same is valid up to 30.06.2020.</p> <p>5. That consent to operate (expansion) application dated 16.01.18 under Water Act, 1974 and Air Act, 1981, is under consideration with Board.</p>
13	Status of Authorization under H.W. (M and H) Rules- 2009	That Authorization under HW&OW, Rule: was issued vide RSPCB Head office HSW Cell letter no. F(HSW)/Chittorgarh(Gangrar)/1830(1)/2016-2017/10117-101 dated 01.02.17 and same is valid up to 30.06.2021.
14.	Points raised vide SCN dated 09.07.19 and present status of compliance :-	<p><b>7.a. Water Meter not provided at tube well</b> :- Unit has installed mechanical water meter at tube well no. 1 and tube well no.-2. However during inspection</p>

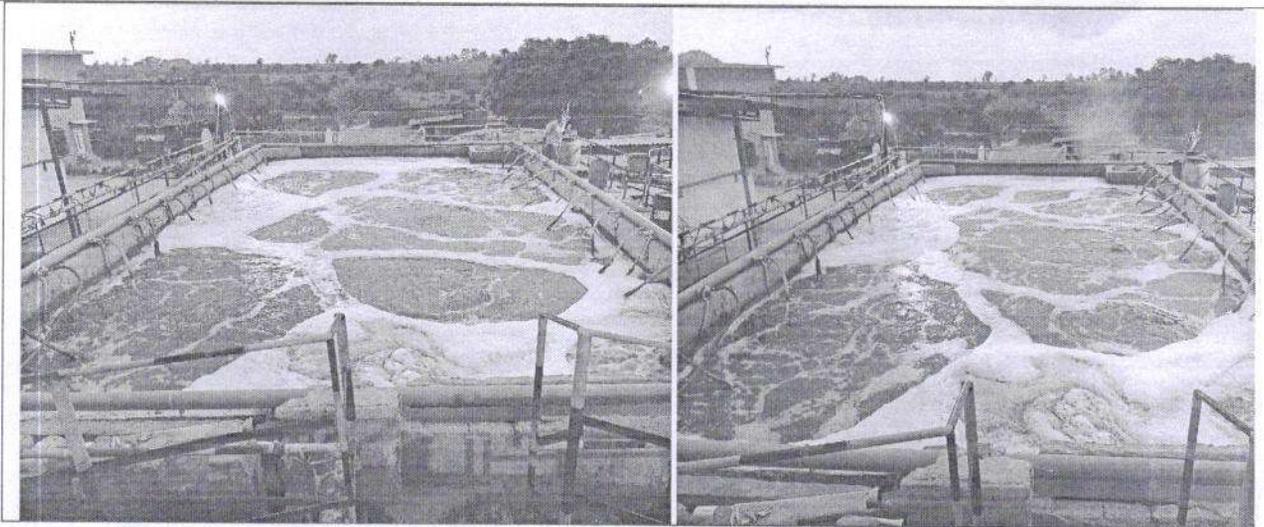
representative has not submitted copy of log book of water consumption. Representative was instructed to submit the same to RSPCB Head office as well as to this office within 03 days.



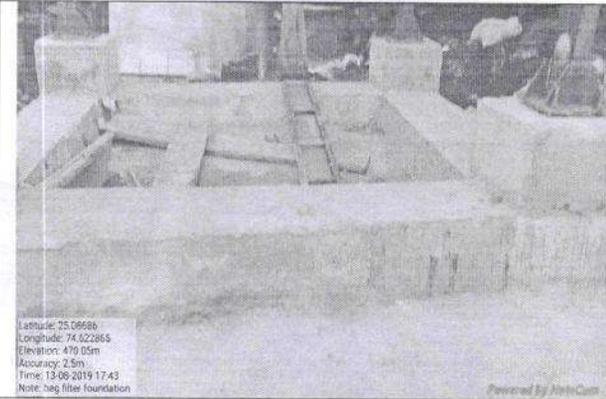
**7.b Proper Shed has not been provided over filter press:-** Unit has provided shed over the filter press (01 and 02) as well as filter press 03 however proper facility for drying as well as storage of HSW Sludge is not provided in proper manner at site. Industry is required to improve/extend the shed /facility for HSW Sludge storage.



**7.c Biological /aeration section of the effluent treatment plant was non functional:-**During the course of inspection biological section was in operational condition and effluent being received after dosing was being fed into biological section and diffused air system was found operative.



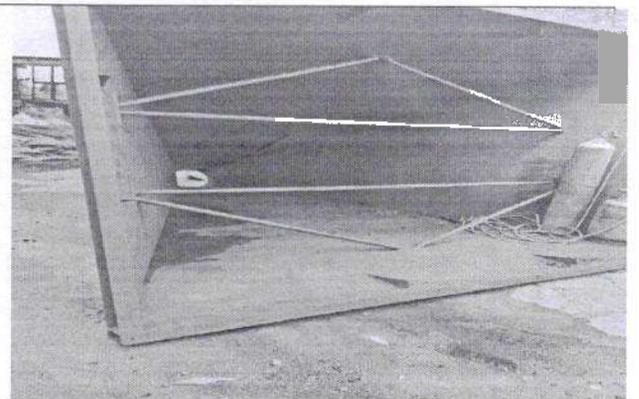
**7.d PM<sub>10</sub> in ambient air quality and particulate matter in stack emission do not confirm to standards prescribed by the Board :** As per the Board's monitoring report carried out on dated 09.01.19, PM<sub>10</sub> in ambient air quality and particulate matter in stack emission do not confirm to standards prescribed by the Board. Further, Hon'ble N.G.T, Principal Bench, New Delhi has recommended for up gradation of Existing PCMs. Unit has also placed an order for installation of Bag Filter in addition to the existing PCMs and material /parts of bag filters were also received at site. However, Presently Bag Filter is not installed at site. Copies of invoice are enclosed as Annexure-A.



Latitude: 25.09586  
Longitude: 74.822865  
Elevation: 470.05m  
Accuracy: 2.5m  
Time: 13-08-2019 17:43  
Note: bag filter foundation

Powered by Jishi Cam

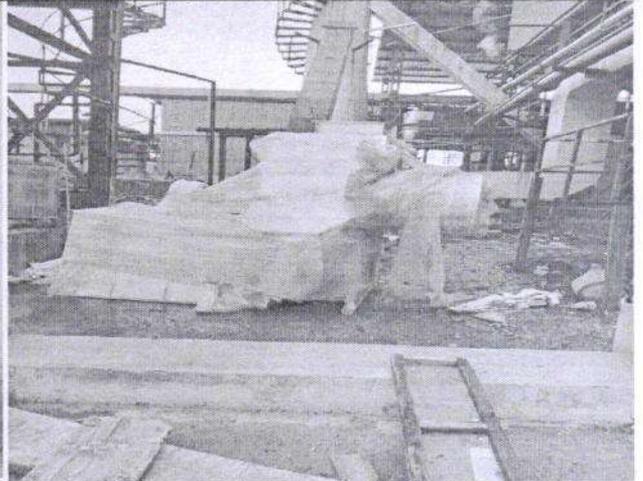
Civil Foundation for Bag Filter



Outer Casing of Bag Filter



Housing lot of Bag Filter



Parts /Drives for Bag Filter

**7.e. Results of ground water monitoring shows iron, total hardness and TDS exceeding the permissible limit in absence of alternate source specified in IS:10500:-** Copies of chemical analysis data of ground water quality of Gangrar Block ,Distt.Chittorgarh for year 2010 to 2017 as received from ground water department is enclosed as Annexure-B.

15. **Directions issued vide Hon'ble N.G.T's order sheet dated 16.04.19 interalia reproduced as follows:-**

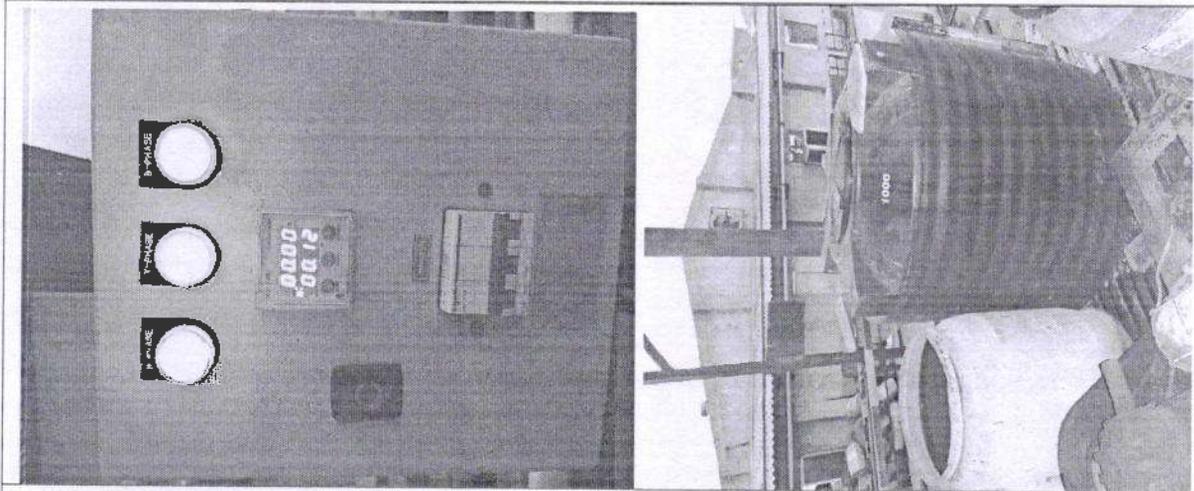
A. *In view of above, we direct the RSPCB to take further appropriate action after considering the report of health survey, result of stack analysis, ambient air monitoring and ground water monitoring, in accordance with law.*

**Reply/Status:-** detailed report along with copies of Health survey report, animal husbandry report ,analysis reports have already been sent vide this office letter dated 01.04.19 to Hon'ble N.G.T. as well as to RSPCB,Jaipur. Further copies of Health survey report and animal husbandry report was also sent to RSPCB ,Jaipur vide this office letter dated 24.07.19 . Copies of same are again enclosed as Annexure-C.

B. It will also be open to the RSPCB to consider the question whether the industry in question is as per siting criteria.

**Reply/Status:-** Matter is related with RSPCB Head office.

16.A Industry has installed odor control system consisting 01 storage tank, tapping with spray nozzles around ETP Plant Area with auto on off arrangements based on the input cycle time through panel.



Panel of Odour Control System and PVC Odour Control Soutlion Tank



Latitude: 25.086872  
 Longitude: 74.622755  
 Elevation: 472.45m  
 Accuracy: 2.4m  
 Time: 13-08-2019 17:44  
 Note: odour control system

Powered by NoteCam

16.B Industry has operated line-III for which applied for consent to operate vide online consent application dated 16.01.18 and same is under consideration with the Board.



Latitude: 25.070054  
 Longitude: 74.62451  
 Accuracy: 31.99.0m  
 Time: 13-08-2019 17:39  
 Note: manomay line 3

Powered by NoteCam

Time: 13-08-2019 17:36  
 Note: manomay line 3

Powered by NoteCam

16.C It is not found feasible/significant to carry out ambient air and emission monitoring due to cloudy weather/partial raining during the course of inspection.

(Hitesh Kumar Upadhyay)  
 Jr. Sci. Officer, RSPCB, Chittorgarh

Recommendations:-  
Decision may be taken on the basis of above obser-  
vations, if deemed fit.

Dr. B.R. Panwar

(Dr. B.R. Panwar)  
Regional officer, RSPCB, Chittorgarh

1 Day or Adv.

BP  
1495

Amexone - A

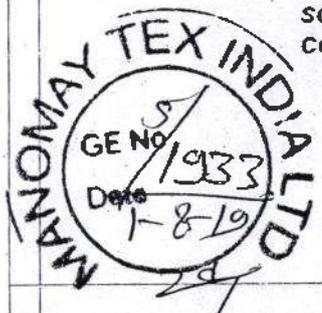


EXPLORE WATEK SYSTEMS PVT. LTD.

TAX INVOICE

<b>EXPLORE WATEK SYSTEMS PVT. LTD.</b> 174-B, VIDYUT NAGAR JAIPUR, RAJASTHAN-302021 9810197826, 9811607645 GSTIN/UIN: 08AACCE2570Q1Z8 State Name : Rajasthan, Code : 08 CIN: U29253DL2009PTC195907 Contact : 09810197826, 09811607645 E-Mail : support@wateksystems.com	Invoice No. <b>EWS/R/19-20/232</b> Delivery Note	e-Way Bill No. Dated <b>31-Jul-2019</b> Mode/Terms of Payment
	Supplier's Ref.	Other Reference(s)
<b>Buyer</b> <b>Manomay Tex India Ltd.</b> 32, Hira Panna Market, Bhilwara, Rajasthan-311001 GSTIN/UIN : 08AAFCM9997C1ZX State Name : Rajasthan, Code : 08 Place of Supply : Rajasthan	Buyer's Order No. <b>3918 / 1515</b> Despatch Document No.	Dated <b>27-Feb-2019</b> Delivery Note Date
	Despatched through	Destination
	Terms of Delivery	

SI No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc. %	Amount
1	Bag Filter for 10 TPH Boiler with ID Fan	84213920	18 %	1.00 set	5,78,816.00	set		5,78,816.00
								52,093.44
								52,093.44
				1.00 set				₹6,83,002.88



SGST @ 9%  
CGST @ 9%

13142  
[Signature]

Stamp No. 1650  
Date: 01-08-19  
Sig: [Signature]

Amount Chargeable (in words) **INR Six Lakh Eighty Three Thousand Two and Eighty Eight paise Only** E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
84213920	5,78,816.00	9%	52,093.44	9%	52,093.44	1,04,186.88
<b>Total</b>	<b>5,78,816.00</b>		<b>52,093.44</b>		<b>52,093.44</b>	<b>1,04,186.88</b>

Tax Amount (in words) : **INR One Lakh Four Thousand One Hundred Eighty Six and Eighty Eight paise Only**

Remarks:  
 BILL NO. 232 DT. 31.07.2019  
 Company's Service Tax No. : AACCE2570QSD001  
 Company's PAN : AACCE2570Q  
 Declaration:  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Stamp: Explore Watek Systems Pvt. Ltd.  
 for EXPLORE WATEK SYSTEMS PVT. LTD.  
 [Signature]  
 \* Authorised Signatory

This is a Computer Generated Invoice

174 - B, Vidyut Nagar  
 Jaipur, Rajasthan - 302021  
 Mob.: 9810197826 / 9811607645  
 E-mail : support@wateksystems.com

Head Office : N-8, L.G.F., C.R. Park, New Delhi-110019. Tel.: 91-11-41067774 / 41067775

13048 pd

BP  
1494



EXPLORE WATEK SYSTEMS PVT. LTD.

TAX INVOICE

<b>EXPLORE WATEK SYSTEMS PVT. LTD.</b> 174-B, VIDYUT NAGAR JAIPUR, RAJASTHAN-302021 9810197826, 9811607645 GSTIN/UIN: 08AACCE2570Q1Z8 State Name: Rajasthan, Code: 08 CIN: U29253DL2009PTC195907 Contact: 09810197826, 09811607645 E-Mail: support@wateksystems.com		Invoice No. EWS/R/19-20/233 Delivery Note Supplier's Ref.	e-Way Bill No. Dated 31-Jul-2019 Mode/Terms of Payment Other Reference(s)
Buyer <b>Manomay Tex India Ltd.</b> 32, Hira Panna Market, Bhitwara, Rajasthan-311001 GSTIN/UIN : 08AAF09997C1ZX State Name : Rajasthan, Code : 08 Place of Supply : Rajasthan		Buyer's Order No. 3918 (1315) Despatch Document No. Despatched Through Terms of Delivery	Dated 27-Feb-2019 Delivery Note Date Destination

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc. %	Amount
1	Bag Filter for 10 TPH Boiler with ID Fan	84213920	18 %	1.00 set	9,12,188.00	set		9,12,188.00
	SGST @ 9%							82,096.92
	CGST @ 9%							82,096.92
	<b>Total</b>			1.00 set				10,76,381.84

Handwritten notes and stamps:  
 NO. 1649  
 Date: 31.07.19  
 Sig: [Signature]  
 Stamp: MANOMAY TEX INDIA LTD  
 Stamp: EXPLORE WATEK SYSTEMS PVT. LTD. Rajasthan

Amount Chargeable (in words) **INR Ten Lakh Seventy Six Thousand Three Hundred Eighty One and Eighty Four paise Only** E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
84213920	9,12,188.00	9%	82,096.92	9%	82,096.92	1,64,193.84
<b>Total</b>	<b>9,12,188.00</b>		<b>82,096.92</b>		<b>82,096.92</b>	<b>1,64,193.84</b>

Tax Amount (in words) : **INR One Lakh Sixty Four Thousand One Hundred Ninety Three and Eighty Four paise Only**

Remarks:  
 BILL NO. 233 DT. 31.07.2019  
 Company's Service Tax No. : AACCE2570QSD001  
 Company's PAN : AACCE2570Q  
 Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

MANOMAY TEX INDIA LTD  
 311925  
 GE No  
 Date 31.7.19  
 EXPLORE WATEK SYSTEMS PVT. LTD. Rajasthan  
 Authorised Signatory

This is a Computer Generated Invoice

174 - B, Vidyut Nagar  
 Jaipur, Rajasthan - 302021  
 Mob.: 9810197826 / 9811607645  
 E-mail : support@wateksystems.com

Plant & machinery

Head Office : N-8, L.G.F., C.R. Park, New Delhi-110019. Tel.: 91-11-41067774 / 41067775

EXPLORE WATEK SYSTEMS PVT. LTD.



TAX INVOICE

EXPLORE WATEK SYSTEMS PVT. LTD.

174-B, VIDYUT NAGAR  
 JAIPUR, RAJASTHAN-302021  
 MOBILE: 9810197826, 9811607645  
 GSTIN/UIN: 08AACCE2570Q1Z8  
 State Name: Rajasthan, Code: 08  
 CIN: U29253DL2009PTC195907  
 Contact: 09810197826, 09811607645  
 E-Mail: support@wateksystems.com

Invoice No. EWSIR/19-20/252	Way Bill No.	Dated 12-Aug-2019
Delivery Note		Mode/Terms of Payment
Supplier's Ref.		Other Reference(s)
Buyer's Order No. 3918 (1515)		Dated 27-Feb-2019
Despatch Document No.		Delivery Note Date
Despatched through		Destination
Terms of Delivery		

Buyer  
**Manomay Tex India Ltd.**  
 32, Hira Panna Market,  
 Bhilwara, Rajasthan-311001  
 GSTIN/UIN : 08AAFCM9997C1ZX  
 State Name : Rajasthan, Code : 08  
 Place of Supply : Rajasthan

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc. %	Amount
1	Bag Filter for 10 TPH Boiler with ID Fan	84213920	18 %	1.00 set	6,11,260.00	set		6,11,260.00
	SGST @ 9%							55,013.40
	CGST @ 9%							55,013.40
Total				1.00 set				₹ 7,21,286.80

MANOMAY TEX INDIA LTD  
 Only No. 1807  
 Date 12/8/19  
 Sig. [Signature]

Amount Chargeable (in words) **INR Seven Lakh Twenty One Thousand Two Hundred Eighty Six and Eighty paise Only** E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
84213920	6,11,260.00	9%	55,013.40	9%	55,013.40	1,10,026.80
<b>Total</b>	<b>6,11,260.00</b>		<b>55,013.40</b>		<b>55,013.40</b>	<b>1,10,026.80</b>

Tax Amount (in words) : **INR One Lakh Ten Thousand Twenty Six and Eighty paise Only**

Remarks:  
 BILL NO. 252 DT. 12.08.2019  
 Company's Service Tax No. : AACCE2570QSD001  
 Company's PAN : AACCE2570Q

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

MANOMAY TEX INDIA LTD  
 GE No. 2138  
 Date 12-8-19  
 207

for EXPLORE WATEK SYSTEMS PVT. LTD.  
 [Signature]  
 Authorised Signatory

This is a Computer Generated Invoice

174 - B, Vidyut Nagar  
 Jaipur, Rajasthan - 302021  
 Mob.: 9810197826 / 9811607645  
 E-mail : support@wateksystems.com

(EWS)

Head Office : N-8, L.G.F., C.R. Park, New Delhi-110019. Tel.: 91-11-41067774 / 41067775

**EXPLORE WATEK SYSTEMS PVT LTD**  
174-B, VIDYUT NAGAR, JAIPUR  
RAJASTHAN



Env/BF/Pun/VMB/25-05-2018/19521/Rev 00  
25/May/18

**M/s Manomay textile**  
Bhilwara Chittorgarh Road,  
Distt Chittorgarh  
Rajasthan

Kind Attn: Mr. Rishabh Kothari

Sub: Your requirement of Bagfilter  
Ref: Your RFQ for Bagfilter email dated

24/May/18

Dear Sirs,

We thank you very much for your above mentioned enquiry for Bagfilter.

We have pleasure to submit this proposal for design, manufacture & supply of Bagfilter from the latest AceJet series of Bagfilters.

The AceJet series of Bagfilters have been specially designed for providing several operating advantages & features to its users. These include the following:

1. Specially pre-engineered standard design with over a thousand combinations
2. Specially designed configurator to allow users to configure their Filters!
3. Snap type bags are used as standard for ensuring lower emissions
4. Improved pulsing system for easy alignment & removal of pulsing pipes
5. Aesthetically superior design using a standard Grid type stiffener design
6. Optimised design developed using Finite Element Analysis Method (FEAM)
7. Special smaller top covers for ease of handling & better sealing
8. RAV with adjustable tips to maintain optimum sealing efficiency
9. High degree of flexibility with 3 ground clearances to chose from
10. Collapsible bolted ladder to reduce transport volume & cost

We hope that you will find our offer in line with your requirements. In case you need any additional information, we shall be pleased to furnish the same.

Thanking you & assuring you our best services at all times,

Yours faithfully,  
**FOR EXPLORE WATEK SYSTEMS PVT LTD**

**CHHAVI WADHWA**



<b>Date : 25/05/2018</b>		
<b>Customer : 19521_Manomay textile-Bhilwara</b>		
<b>Offer Reference : Env/BF/Pun/VMB/25-05-2018/19521/Rev 00</b>		
		III
	<b>Units</b>	<b>Bag Filter for CPFD 100</b>
<u>Input process data for each filter</u>		
<b>Quantity of filters</b>	<b>no</b>	<b>1</b>
Application		Boiler
Firing Type		10 TPH RAJDEEP BOILER
<b>Type of Fuel</b>		<b>100% Imported Coal</b>
Dust to be handled		Flyash
<b>Gas flow rate</b>	<b>Am3/hr</b>	<b>24000</b>
Gas temperature (Minimum)	°C	180
Gas temperature (Maximum)	°C	220
<b>We recommend to use Bagfilter 20°C above acid dew point temperature to avoid corrosion with Bagfilter.</b>		
<b>Bag filter will be bypassed for temperature above 250 deg C.</b>		
Gas pressure at BF inlet	mmwc	-175
<b>Inlet dust load(Client to confirm)</b>	<b>gm/Am3</b>	<b>10</b> (Client to conf)
Oxygen Content in flue gas	% V/V	6.068
SO2 Content in flue gas	% V/V	0.046
Moisture in gas	% V/V	10.977
Type of dust (Main Characteristic)		Fine
Dust Min bulk density for RAV sizing	Kg/m3	500
Dust Max bulk density for power	Kg/m3	600
Dust size distribution		100% > 5 μ
Area classification for Elect/ Instru		Safe & non hazardous
<b>Technical data sheets for each filter</b>		
Type of filter		Pulse jet
Filter mounting		Structure
<b>Filter cleaning</b>		<b>On line</b>
Gas entry		Casing
Design pressure (incl wind load)	mmwc	± 500
Δ P across filter	mmwc	150
Δ P across ICBD Online / Bypass	mmwc	25 / 35
Total Δ P across bagfilter	mmwc	175
<b>Maximum outlet dust emission</b>	<b>mg/Nm3</b>	<b>&lt;50</b>
Offered bag height	m	4.5
Offered filtration area	m2	364.56
Offered air-to-cloth ratio	m3/min/m2	1.10
<b>Selected filter</b>		<b>APC-168-450SC</b>
Number of bags offered	no	168
External painting of filter- Primer		Red Oxide
External painting filter- Finish		Not in TL scope
External surface preparation of filter		Manual wire brush

External paint spec of filter- Primer		2 coats, 20 µ each
External paint spec of filter- Finish		NA
Internal painting of filter		Red Oxide
Internal surface preparation of filter		Manual wire brush
Internal paint spec of filter		2 coats, 20 µ each
<b>Insulation &amp; cladding scope</b>		<b>Not provided by TL</b>
Insulation & cladding requirement		Required
Mineral wool insulation spec		LRB, 100 Kg/m <sup>3</sup>
Mineral wool insulation thk	mm	100
Aluminium cladding spec		22 SWG plain
<b>Filter casing</b>		
MOC		IS 1079 Gr O
Thickness	mm	3
Condition of supply		Panel
<b>Filter Tube sheet</b>		
MOC		IS 2062 Gr A
Thickness	mm	5
Cutting		Laser cut
Bag holding method		Snap band
<b>Filter top covers</b>		
MOC		IS 1079 Gr O
Thickness	mm	3
Insulation box		Provided by TL
<b>Filter Hopper</b>		<b>Provided by TL</b>
Type		Pyramidal
MOC		IS 2062 Gr A
Thickness		5
Condition of supply		Panel
No. of hoppers	no	1
Hopper plate angle	o	65
Hopper discharge opening		Round
<b>Hopper Heater</b>		<b>Provided by TL</b>
Area covered		Bottom 1/3 portion
<b>Support structure</b>		<b>Not Provided by TL</b>
Type of Mounting		Mounting on Concrete
Ground clearance		1,200
<b>Ladder to filter top</b>		<b>Not provided by TL</b>
<b>Railing on filter top</b>		<b>Not provided by TL</b>
<b>Drawings for bag filter support structure, Ladder &amp; railing will be provided</b>		
<b>RAV</b>		<b>Provided by TL</b>
Quantity	no	1
MOC		CI
Type		Adjustable tip
Drive arrangement		Chain-sprocket
Motor Make		TL approved
RAV rotor speed	RPM	20

Recommended Size		200
Painting		HR Matte black
Motor HP	HP	0.5
Voltage	V AC±6%	415
Frequency	HZ±3%	50
<b>Filter bags</b>		<b>Provided by TL</b>
Fabric material		<b>Fiber Glass with PTFE membrane lamination</b>
Bag length	mm	4,560
Bag fabric weight	gm/m2	700+/-50
Fabric design temperature (Max.)	°C	240
Antistatic treatment		No treatment
Fabric treatment for water/oil resistance		No Treatment
Source		Imported fabric
<b>Cages</b>		<b>Provided by TL</b>
Vertical wire dia	mm	3.0
Ring wire dia	mm	3.0
No of vertical wires	no	20
Number of splits		None
Cage length	m	4,545.0
Cage surface treatment		HR Black
Material of construction		CS
Cage diameter	mm	143
<b>ID Fan</b>		<b>Fan not available</b>
<b>Pulse solenoid valve</b>		<b>Provided by TL</b>
Make		Thermax
Size	inch	1.5
Operating voltage	V AC	230
Quantity of PSV	no	12
Quality of compressed air required		(-)20°C Dewpt, Oil <20 ppm
<b>Inlet Cum Bypass Damper</b>		<b>Provided by TL</b>
Damper Size		15-25
Pneumatic Cylinder Make		Hydro-Pneumatic
Support arrangement		Not Provided by TL
<b>Outlet Butterfly Damper</b>		<b>Provided by TL</b>
Damper Size		DDE
<b>Spark Arrestor Data</b>		<b>Not Provided by TL</b>
<b>Cables for solenoid valves</b>		<b>Provided by TL</b>
Type		Unarmoured
Conductor		Copper
Size	mm2	2Cx1sq mm
Make		TL approved
Application		From PSV to JB
<b>JB for PSV</b>		<b>Provided by TL</b>
Type		Fabricated
Protection		IP 55

Make		TL approved
<b>JB for Hopper heater</b>		<b>Provided by TL</b>
Type		Fabricated
Protection		IP 55
Make		TL approved
<b>Hopper Level Switch</b>		<b>Provided by TL</b>
Type		Capacitance
Make		EIP
Probe length	mm	750
Insulation		Ceramic
Quantity	no	1
<b>Sequential Controller</b>		<b>Provided by TL</b>
Operation requirement		Cleaning seq control
Type		Solid state
Make		X Calibur
Type of output		Relay
<b>Housing Box</b>		<b>Provided by TL</b>
Housing box make		TL Approved
Housing box protection		IP 55
Control voltage	V AC	230
<b>PLC for control</b>		<b>Not required</b>
<b>U Tube manometer</b>		<b>Provided by TL</b>
Type		U tube, water filled
Range	± mm wc	200
Make		TL approved
Quantity	no	1
<b>Air filter regulator + Pr Gauge</b>		<b>Provided by TL</b>
Size	inch	1
Make		TL approved
Quantity	no	2
<b>Limit Switch</b>		<b>Provided by TL</b>
Make		Jai Balaji
<b>LPBS</b>		<b>Not Provided by TL</b>
<b>Control Panel</b>		<b>Provided by TL</b>
Type		MCC Cum Bag Filter CP
Power Supply, Volts		415V+/-10 %
Control Voltage		230
<b>DP switch</b>		<b>Provided by TL</b>
Make		Switzer
Type operation		DP control mode
Contact configuration		1NO+1NC
Quantity	no	2
Duty		Pulsing on-off control
<b>DP gauge</b>		<b>Not provided by TL</b>
<b>DP transmitter</b>		<b>Not provided by TL</b>
<b>Pressure switch</b>		<b>Provided by TL</b>

Make		Switzer
Contact configuration		2NO+2NC
Quantity		1
Duty		Low air press alarm
<b>Zero speed switch-RAV</b>		<b>Provided by TL</b>
Make		Jayashree
Contact configuration		1NO+1NC
Supply voltage	V AC	110/220
Quantity		1
<b>Thermostat</b>		<b>Provided by TL</b>
Make		Indfos
Range	°C	0-150
Quantity	no	1
Application		Hopper heater control
<b>Temperature Indicating Controller (TIC)</b>		<b>Provided by TL</b>
Make		SELECTRON
<b>Temperature element</b>		<b>Provided by TL</b>
Make		Yog Electro devices
Probe length		450
Process connection		3/4 inch BSP
<b>Thermowell</b>		<b>Provided by TL</b>
Type		3 wire
No of elements		Duplex
<b>Please Refer attached ANNEXURE for Bagfilter performance &amp; guarantee</b>		
Note : Bag filter is designed for above mentioned parameters, bag filter guarantee will be null & void for any change in above operating parameters.		
Note: Solenoid valve coil operating voltage and control voltage for sequential controller is assumed. Please provide the details for the detailing.		
Power supply :- 415 V / 50 Hz / 3 PHASE		
Control Supply :- 230 V / 50 Hz / 1 PHASE		

## Annexure-G

### Status of Bag Filter



Civil Foundation for Bag Filter



Outer Casing of Bag Filter



Housing lot of Bag Filter



Parts /Drives for Bag Filter

9/3/2019

Gmail - Fwd: NGT REPLY



RO Chittorgarh <ro.chittorgarh@gmail.com>

---

**Fwd: NGT REPLY**

**rishabh kothari** <rishabhk41@gmail.com>  
To: RO Chittorgarh <ro.chittorgarh@gmail.com>

Tue, Sep 3, 2019 at 12:03 PM

Respected sir,  
Please find the attachment

—  
Regard's  
Rishabh Kothari  
Manomay Tex India Ltd.  
Bhilwara  
Mo.08440049945, 09887263529



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 **NGT REPLY.pdf**  
1489K

# MANOMAY TEX INDIA LIMITED

Office :

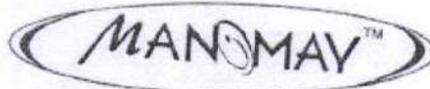
32, Heera-Panna Market, Pur Road,  
BHILWARA - 311001 (Raj.)

☎ 01482-246983

e-mail : ykladdha@hotmail.com

website : www.manomaytexindia.com

CIN : L18101RJ2009PLC028647



...a cool Denim

Factory :

Aaraji No. 5,6,7, Near Toll Plaza  
Jojro Ka Kheda, Bhilwara Chittor Road.

GANGRAR - 312901 (Raj.)

e-mail : manomaytex@yahoo.co.in

Ref. No.

Date 03/09/2019

To,  
The Senior Environmental Engineer & Group Incharge,  
RSPCB ,Jaipur.

Copy:- Regional officer, Rajasthan State Pollution Control Board,Chittorgarh

Subject :- Compliance of Hon'ble NGT's order in the matter OA No. 656/2018.

Ref:- Copy of execution application no. 27/19 received from advocate.

Sir,

With reference to above, it is humbly submitted that O.A. No. 656/2018 was already disposed by Hon'ble Tribunal on 16.04.19. Further we have already complied with the directions of Hon'ble Tribunal as mentioned in order sheet. However recently we have received a copy of execution application no. 27/19 received from our advocate as applicant filed an execution application related to compliance of directions.

Sir, in aforesaid circumstances our submission related to improvement made by us/ present status is detailed as under:-

1. The Rajasthan pollution control board issued notice ref no. RSPCB/KU/CHITTORGARH/L-24/1603 to our company on dated 06/02/2019 and we had it reply on dated 22/3/2019, in which we have already reported that we have placed order for Odour Control System in very first of February -2019.

Status of Odour control system:- Now odour control system is installed and operative around ETP plant premises. Copies of Bill and Photographs enclosed (I).

For MANOMAY TEX INDIA LTD

MANAGING DIRECTOR

# MANOMAY TEX INDIA LIMITED

Office :

32, Heera-Panna Market, Pur Road,

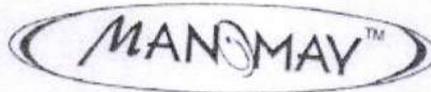
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Jojro Ka Kheda, Bhilwara Chittor Road,

GANGRAR - 312901 (Raj.)

e-mail : manomaytex@yahoo.co.in

Ref. No.

Date 03/09/2019

2. The Rajasthan pollution control board issued notice ref no. RPCB/RO/CHITTORGARH/L-24/1603 to our company on dated 06/02/2019 and we had it reply on dated 22/3/2019, in which we have already reported that we have placed order Bag filter and Odour Control System in very first of February -2019.

A. Status of Present PCM:- Sir we have already installed APH and Dust Collector with Boiler -10 TPH (Main) and 4TPH(Stand By).

B. Meanwhile we have also taken following steps for efficient operation of PCMs to ensure emission norms within prescribed norms :-

- i. Complete Covered Fuel Shed.
- ii. Controlled Fuel Firing through Screw Feeder and Auto mode.
- iii. Cleaning of Dust Collector and APH Cone.
- iv. Cleaning of House Keeping of Area.
- v. Perused the vendor for expeditious installation of bag filter.

C. Further as action taken mentioned at point no. 2.B, we are also placed order to MOEF &CC certified laboratory for Ambient Air monitoring. Results of Ambient Air monitoring are within the norms. Copies are enclosed.(II). Therefore we are maintaining Ambient Air quality in prescribed norms. And we are controlling and minimizing stack emission to make it within the norms .

D. Status of Bag Filter:- Sir we have already placed an order for automatic bag filter based on solenoid valve operation and differential pressure basis in auto mode in Feb- 2019 to the vendor based on Pune Maharashtra. But due to un avoidable circumstance at vendors end ie. Fabrication related delay and heavy rain in Pune, vendor could not

For MANOMAY TEX INDIA LTD

MANAGING DIRECTOR

# MANOMAY TEX INDIA LIMITED

Office :

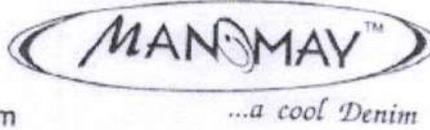
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website : www.manomaytexindia.com

CIN : L18101RJ2009PLC028647



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Aaraji No. 5,6,7, Near Toli Plaza  
Jojro Ka Kheda, Bhilwara Chittor Road,

GANGRAR - 312901 (Raj.)

e-mail : manomaytex@yahoo.co.in

Ref. No.

Date. 03/09/2019

- already been verified by Joint team report, liability of TDS and Hardness out side the unit premises is not directly related with our unit.
- G. People Health Survey Report: Applicant in Execution application presented false facts, as per the health survey report it was clearly mentioned that Patients are being checked in general OPD Ration which it self shows general condition rather any specific diseases. Doctors also mentioned that it cannot be mentioned that causes of general diseases are due to pollution.
- H. Animal health Survey:- Applicant in Execution application presented false facts, as per the animal health survey report it was clearly mentioned that no specific disease was seen in all the animal and diseases found in animals are general diseases and not related with pollution.

Therefore our submission in continuation to execution application is submitted for information and record.

For MANOMAY TEX INDIA LTD

MANAGING DIRECTOR

# MANOMAY TEX INDIA LIMITED

Office :

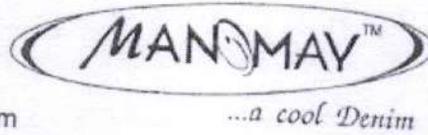
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Jojro Ka Kheda, Bhilwara Chittor Road,

GANGRAR - 312901 (Raj.)

e-mail : manomaytex@yahoo.co.in

Ref. No.

Date: 03/09/2019

dispatched material in time. Copy of correspondence in this regard is also enclosed. (III)

Now all the parts of Bag Filter have been received at site. Foundation have been completed. Fixing of Bag Filter is under progress and same will be commissioner by the end of 15.09.2019.

Photographs related to bag filter order copy, material received copy, photographs of parts received at site and present installation photograph are enclosed. (IV)

E. **Ambient Air Quality :-** As the NO<sub>x</sub> and SO<sub>2</sub> were already found within norms and PM<sub>10</sub> at Atal Sewa kendra of Village Jojro Ka Kheda Was found as 101.00 ug/m<sup>3</sup> which is near about limit 100.00 ug/m<sup>3</sup>. As our unit is located just near to National Highway (within 100 metres range), therefore contribution from vehicular pollution may also be taken as part accordingly.

F. **Ground Water Status :-** Sir, as per the information received all the Ground water sampling reports are within Drinking water standard norms and people are using the water for drinking purpose. TDS and Hardness are mostly depends on geographical pattern/land and these parameters are slightly exceeding in 01 and 02 sample may reflects that these parameters are also exceeding in the most of the places in Rajasthan State. No significant pollutant was found in the ground water. Further as we have already provided ZLD system at site, which has

For MANOMAY TEX INDIA LTD

  
MANAGING DIRECTOR

# **ANNEXURE -1**

1 days  
sameday  
15 days  
BP  
4136

# maruti <sup>TM</sup>

## odour control

Dealer : Industrial Chemicals, Deodorants & General Suppliers  
Speciality Product : Industrial Air Pollution Control Solution

### TAX INVOICE ORIGINAL FOR RECIPIENT

<b>Maruti Odour Control</b> New Sama road, Vadodara-8 GSTIN/UIN - 24AHPJ2395L1ZC Reverse Charge- No State - GUJARAT Code - 24 Place of Supply - RAJASTHAN	Invoice No.- AA/235 (Ref.- Proforma Invoice No-AA/213. Date -13/02/2019) Date.- 14/03/2019 Delivery Challan No.- MOC/235 P.O No.- 369T Date of P.O - 12/02/2019 Contact - Mr. Rishabh Kothari
--	---

<b>Detail of Purchaser-</b> <b>Manomay Tex India Ltd.</b> AARAJI 5-7, Near Toll Plaza, Jojro ka Khera, Gangrar, Dist - Chittorgarh. Rajasthan. Pin- 312901. Bhilwara	Purchaser GSTIN -08AAF09997C1ZX PAN No : AAF09997C
--	---

Sr no.	Description of goods	HSN	Quantity.	Unit price	Amount
	Odour Control System Consist of 01 SET- High Pressure Pump-01, Hose Pipe-170 Mt. & S.S -T/Nozzles-100 Nos.Filter-01, Tank-01, Timer-01 etc.	8424	01 SET	4,41,600/- Per SET	4,41,600.00
				IGST@ 18%	79,488.00
<b>Total</b>					<b>5,21,088.00</b>

ANOMAY TEX INDIA LTD.  
 Invoice No. 4549  
 Date 15-03-19  
 Rishabh Kothari

9/5384  
 GE No  
 Date 15-3-19  
 ANOMAY TEX INDIA LTD.

*[Signature]*

Amount Chargeable (in words)  
**Rupees Five Lakh Twenty One Thousand Eighty Eight Only.**

HSN/SAC	Taxable Value	Central Tax	State Tax	IGST	
				Rate	Amount
8424	4,41,600.00	-----	-----	18 %	79,488.00
<b>Total</b>	<b>4,41,600.00</b>	-----	-----		<b>79,488.00</b>

Tax Amount (in words) -79,488/- (Seventy Nine Thousand Four Hundred Eighty Eight Rupees Only.)

Goods once sold will not be taken back  
 Interest @ 24% will be charged up to account  
 Remaining Unpaid.

FOR MARUTI ODOUR CONTROL  
*[Signature]*  
 Proprietor

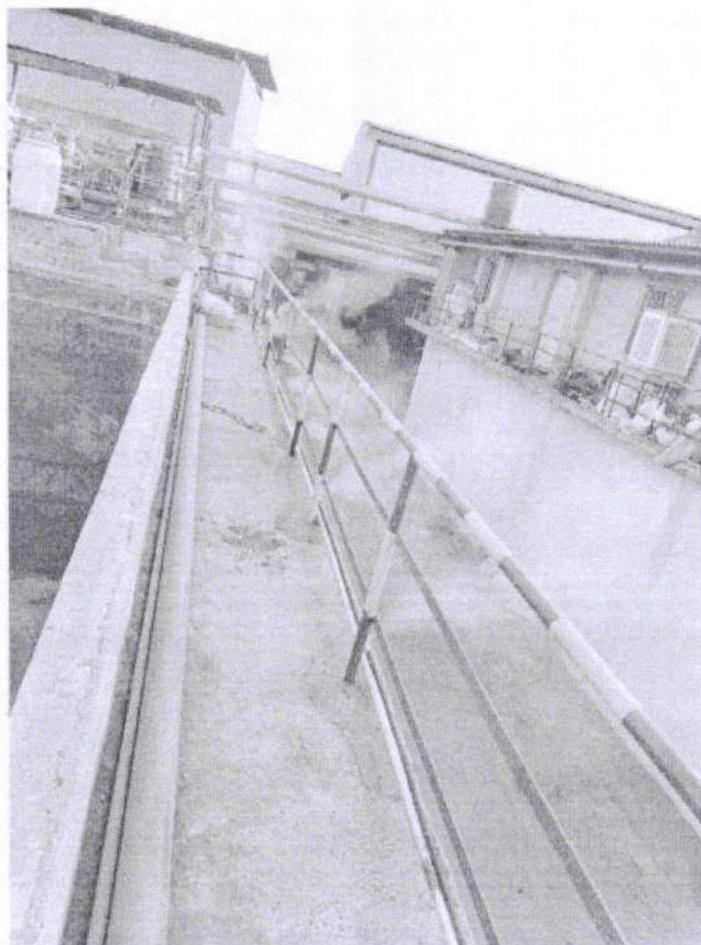
\*Payment Strictly within one month of Purchase goods.  
 Thank You For the confidence you have in our company.

V18, Takshashilla Society,  
 Jr. Chanakyapuri Soc., New Sama Road,  
 /adodara - 390 024. Gujarat, INDIA.

Phone : (0265) 2710944 | E-mail : environ182004@yahoo.com  
 Mobile : 09825258953 | environ182004@gmail.com  
 Website : www.odc-50.com

plant & machine

## ODOUR CONTROL SYSTEM



# **ANNEXURE-2**



**TEAM TEST HOUSE**  
(Unit of Team Institute of Science & Technology Pvt. Ltd.)

Approved by Ministry of Environment and Forest, Government of India as Environmental Laboratory

NABL

RSPCB

ISO 9001:2015

OHSAS 18001:2007

JDA/UDH

Office : E-65, Chitrangan Marg,  
C-Scheme, Jaipur-302001  
Phone : 0141-2369980, 2771865  
Website : www.teamtesthouse.com

Lab.: G1-584, Sitapura Industrial Area  
Tonk Road, JAIPUR-302022 Raj.  
Ph.: 94602-22039, 94602-22049  
E-mail : teamtesthouse@gmail.com  
E-mail : director@teamtesthouse.com

**TEST REPORT**

Report No : A/1054  
Date : 20.07.2019  
Issued To : M/s MANOMAY TEX INDIA LTD  
Aaraji 5-7, Near Toll Plaza, Gangrar,  
Chittorgarh (Raj)  
Type of Unit : Denim Unit  
Type of Sample : Ambient Air Quality Monitoring  
Date of Sample Collection/Monitoring : 15.07.2019  
Date of Sample Receipt : 17.07.2019  
Date of Test : 17.07.2019 to 20.07.2019  
Sample Collected By : Vimal Kumar Yadav  
Point of Collection : Near Main Gate

**RESULTS**

S No	Parameters	Observed Value	Testing Protocol	Limits as per National Ambient Air Quality Standard, 2009
1	Carbon Monoxide [microgram/m <sup>3</sup> ]	310	IS 5182 (Part 10) : 1999	4000
2	Sulphur Dioxide [microgram/m <sup>3</sup> ]	7.41	IS 5182 (Part 2) : 2001 Reaffirmed 2012	80.00
3	Nitrogen Dioxide as NO <sub>2</sub> [microgram/m <sup>3</sup> ]	15.26	IS 5182 (Part 6) : 2006 Reaffirmed 2012	80.00
4	Particulate Matter (PM 10) [microgram/m <sup>3</sup> ]	96.45	IS 5182 (Part 23)-2006 Reaffirmed 2012	100.00
5	Particulate Matter (PM2.5) [microgram/m <sup>3</sup> ]	45.26	CPCB Guidelines	60.00

Notes

- The results listed refer only to the tested sample (s) & parameters (s). Endorsement of products is neither inferred nor implied.
- This report is not to be reproduced wholly or in part and can not be used evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- The samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified.

Senior Analyst

Puranima Yogi  
Authorized Signatory  
(Report No. A/1054)



**TEAM TEST HOUSE**  
(Unit of Team Institute of Science & Technology Pvt. Ltd.)

Approved by Ministry of Environment and Forest, Government of India as Environmental Laboratory

NABL

RSPCB

ISO 9001:2015

OHSAS 18001:2007

JDA/UDH

Office: E-65, Chitranjan Marg,  
C-Scheme, Jaipur-302001  
Phone: 0141-2369980, 2771865  
Website: www.teamtesthouse.com

Lab.: G1-584, Sitapura Industrial Area  
Tonk Road, JAIPUR-302022 Raj.  
Ph: 94602-22039, 94602-22049  
E-mail: teamtesthouse@gmail.com  
E-mail: director@teamtesthouse.com

**TEST REPORT**

Report No.: ST/513  
Date: 20.07.2019  
Issued To: M/S MANOMAY TEX INDIA LTD.  
Aaraji 5-7, Near Toll Plaza, Gangrar  
District: Chittorgarh (Rajasthan)  
Type of Unit: Denim Unit  
Type of Sample: Stack Emission Level  
Date of Sample Collection/Monitoring: 15.07.2019  
Date of Sample Receipt: 17.07.2019  
Date of Test: 17.07.2019 to 20.07.2019  
Sample Collected By: Vimal Kumar Yadav  
Point of Collection: Boiler Stack (10 Tone)  
Stack Height: 30 meter

**RESULTS**

S No	Parameters	Observed Value	Testing Protocol
1	Particulate matter [mg/Nm <sup>3</sup> ]	873	IS 11255 (Part 1):1985 Reaffirmed 2014

Notes -

- # The results listed refer only to the tested sample (s) & parameters (s). Endorsement of products is neither inferred nor implied.
- # This report is not to be reproduced wholly or in part and can not be used evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- # The samples will be destroyed after 15 days from the date of issue of test report unless otherwise specified.

Senior Analyst

Puran Mal Yogi  
Authorized Signatory  
(Report No: ST/513)

# **ANNEXURE -3**

EXPLORE WATEK SYSTEMS PVT. LTD.



M: CW:MTI  
26<sup>th</sup> August 2019

M/s MANOMAY TEX INDIA LTD.,  
AARAJI 5-7, Near Toll Plaza,  
Jojro ka Khera,  
Gangrar, Distt Chittorgarh,  
Rajasthan- 312901

Dear Sirs,

SUB: YOUR PO no 3918 dated 27<sup>th</sup> Feb 2019 for Bag filter suitable for 10 TPH Boiler

This refers to your above subject order.

We regret that due to heavy rains and subsequent flooding at our Vendors place in Maharashtra near Pune, the entire fabrication and supply chain had got disturbed. There has been delays to the extent of almost 50 days on account of same. We are trying to get the delayed items despatched as soon as possible.

We regret for the same as it is on account of "FORCE MAJEURE" caused by Natural calamity.

We assure you all assistance to get the bagfilter erected at site as early as possible.

We apologise for the delay.

Assuring you of our best services.

FOR EXPLORE WATEK SYSTEMS PVT LTD,



CHHAVI-WADHWA

Director

Email: [chhavi.wadhwa@wateksystems.com](mailto:chhavi.wadhwa@wateksystems.com)

Mob: +91-9810197826

174-B, Vidyut Nagar,  
Jaipur, Rajasthan - 302021  
Mob.: 9810197826 / 9811607645  
Email: [support@wateksystems.com](mailto:support@wateksystems.com)

Head Office : N-8, L.G.F., C.R. Park, New Delhi-110019 Tel.: 91-11-41067774 / 41067775

# **ANNEXURE -4**

PHOTOGRAPH OF BAG FILTER FOUNDATION AND INSTALLATION WORK



EXPLORE WATEK SYSTEMS PVT. LTD.

BP  
1494



TAX INVOICE

<b>EXPLORE WATEK SYSTEMS PVT. LTD.</b> 174-B, VIDYUT NAGAR JAIPUR, RAJASTHAN-302021 9810197826, 9811607645 GSTIN/UIN: 08AACCE2570Q1Z8 State Name : Rajasthan, Code : 08 CIN: U29253DL2009PTC195907 Contact : 09810197826, 09811607645 E-Mail : support@wateksystems.com		Invoice No.      e-Way Bill No. EWSR/19-20/233 Delivery Note Supplier's Ref.	Dated <b>31-Jul-2019</b> Mode/Terms of Payment Other Reference(s)
Buyer <b>Manomay Tex India Ltd.</b> 32, Hira Panna Market, Bhilwara, Rajasthan-311001 GSTIN/UIN : 08AAFCM9997C1ZX State Name : Rajasthan, Code : 08 Place of Supply : Rajasthan		Buyer's Order No. <b>3818 1515</b> Despatch Document No. Despatched through Terms of Delivery	Dated <b>27-Feb-2019</b> Delivery Note Date Destination

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc. %	Amount
1	Bag Filter for 10 TPH Boiler with ID Fan	84213920	18 %	1.00 set	9,12,188.00	set		9,12,188.00
								82,096.92
								82,096.92
								10,76,381.84
				1.00 set				

13141

SGST @ 9%  
CGST @ 9%

MANOMAY TEX INDIA LTD  
 No. 1649  
 Date: 31.07.19  
 Sig. [Signature]  
 [Stamp]

Amount Chargeable (in words): **INR Ten Lakh Seventy Six Thousand Three Hundred Eighty One and Eighty Four paise Only** E & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
84213920	9,12,188.00	9%	82,096.92	9%	82,096.92	1,64,193.84
<b>Total</b>	<b>9,12,188.00</b>		<b>82,096.92</b>		<b>82,096.92</b>	<b>1,64,193.84</b>

Total Amount (in words): **INR One Lakh Sixty Four Thousand One Hundred Ninety Three and Eighty Four paise Only**

Remarks:  
 BILL NO. 233 DT. 31.07.2019  
 Company's Service Tax No. : AACCE2570QSD001  
 Company's PAN : AACCE2570Q

MANOMAY TEX INDIA LTD  
 8/1925  
 GE No  
 Date 31-7-19  
 [Signature]

EXPLORE WATEK SYSTEMS PVT. LTD.  
 Rajasthan  
 [Signature]

Declaration:  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Authorised Signatory

This is a Computer Generated Invoice

174 - B, Vidyut Nagar  
 Jaipur, Rajasthan - 302021  
 Mob.: 9810197826 / 9811607645  
 E-mail : support@wateksystems.com

Plant & machinery

Head Office : N-8, L.G.F., C.R. Park, New Delhi-110019. Tel.: 91-11-41067774 / 41067775

1 Day or Act

BP  
1495



EXPLORE WATEK SYSTEMS PVT. LTD.

TAX INVOICE

<b>EXPLORE WATEK SYSTEMS PVT. LTD.</b> 174-B, VIDYUT NAGAR JAIPUR, RAJASTHAN-302021 9810197826, 9811607645 GSTIN/UIN: 08AACCE2570Q1Z8 State Name : Rajasthan, Code : 08 CIN: U29253DL2009PTC195907 Contact : 09810197826, 09811607645 E-Mail: support@wateksystems.com		Invoice No. EWSIR/19-20/232 e-Way Bill No. Dated 31-Jul-2019 Delivery Note Mode/Terms of Payment Supplier's Ref. Other Reference(s)
Buyer <b>Manomay Tex India Ltd.</b> 32, Hira Panna Market, Bhilwara, Rajasthan-311001 GSTIN/UIN : 08AAF09997C1ZX State Name : Rajasthan, Code : 08 Place of Supply : Rajasthan		Buyer's Order No. 3918/1515 Dated 27-Feb-2019 Despatch Document No. Delivery Note Date Despatched through Destination Terms of Delivery

SI No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc. %	Amount
1	Bag Filter for 10 TPH Boiler with ID Fan	84213920	18 %	1.00 set	5,78,816.00	set		5,78,816.00
								52,093.44
								52,093.44
Total 1.00 set								₹6,83,002.88

SGST @ 9%  
CGST @ 9%

13142

MANOMAY TEX INDIA LTD  
GE No. 1933  
Date 1-8-19

NO. 1650  
Date 01-08-19  
Sig. [Signature]

Amount Chargeable (in words) INR Six Lakh Eighty Three Thousand Two and Eighty Eight paise Only E. & O.E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
84213920	5,78,816.00	9%	52,093.44	9%	52,093.44	1,04,186.88
<b>Total</b>	<b>5,78,816.00</b>		<b>52,093.44</b>		<b>52,093.44</b>	<b>1,04,186.88</b>

Tax Amount (in words) : INR One Lakh Four Thousand One Hundred Eighty Six and Eighty Eight paise Only

Remarks:  
 BILL NO. 232 DT. 31.07.2019  
 Company's Service Tax No. : AACCE2570QSD001  
 Company's PAN : AACCE2570Q

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for EXPLORE WATEK SYSTEMS PVT. LTD.  
 [Signature]  
 \* Authorised Signatory

This is a Computer Generated Invoice

174 - B, Vidyt Nagar  
 Jaipur, Rajasthan - 302021  
 Mob.: 9810197826 / 9811607645  
 E-mail : support@wateksystems.com

Head Office : N-8, L.G.F., C.R. Park, New Delhi-110019. Tel.: 91-11-41067774 / 41067775

Plant & machinery

*paid 1 day*

EXPLORE WATEK SYSTEMS PVT. LTD.

TAX INVOICE - *BP 1633*



<b>EXPLORE WATEK SYSTEMS PVT. LTD.</b> 174-B, VIDYUT NAGAR JAIPUR, RAJASTHAN-302021 9810197826, 9811607645 GSTIN/UIN: 08AACCE2570Q1Z8 State Name : Rajasthan, Code : 08 CIN: U29253DL2009PTC195907 Contact : 09810197826, 09811607645 E-Mail : support@wateksystems.com		Invoice No. EWS/R/19-20/252 e-Way Bill No. Dated <b>12-Aug-2019</b>
Buyer <b>Manomay Tex India Ltd.</b> 32, Hira Panna Market, Bhilwara, Rajasthan-311001 GSTIN/UIN : 08AAF09997C1ZX State Name : Rajasthan, Code : 08 Place of Supply : Rajasthan		Delivery Note Mode/Terms of Payment Supplier's Ref. Other Reference(s) Buyer's Order No. <b>3918 (1515)</b> Dated <b>27-Feb-2019</b> Despatch Document No. Delivery Note Date Despatched through Destination Terms of Delivery

Sl No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc. %	Amount
1	Bag Filter for 10 TPH Boiler with ID Fan	84213920	18 %	1.00 set	6,11,260.00	set		6,11,260.00
	SGST @ 9%							55,013.40
	CGST @ 9%							55,013.40
	<b>Total</b>			1.00 set				<b>₹ 7,21,286.80</b>

**MANOMAY TEX INDIA LTD.**  
 GRP No. **1807**  
 Date **12/8/19**  
*[Signature]*

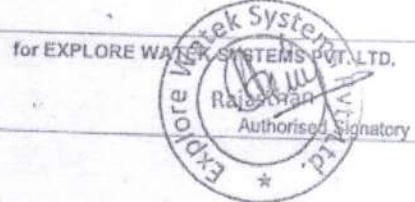
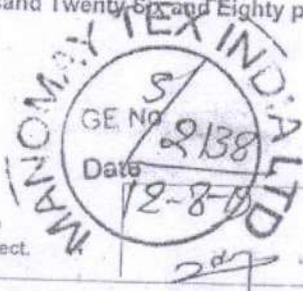
Amount Chargeable (in words) **INR Seven Lakh Twenty One Thousand Two Hundred Eighty Six and Eighty paise Only** E & O E

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
84213920	6,11,260.00	9%	55,013.40	9%	55,013.40	1,10,026.80
<b>Total</b>	<b>6,11,260.00</b>		<b>55,013.40</b>		<b>55,013.40</b>	<b>1,10,026.80</b>

Tax Amount (in words) : **INR One Lakh Ten Thousand Twenty Six and Eighty paise Only**

Remarks:  
 BILL NO. 252 DT. 12.08.2019  
 Company's Service Tax No. : AACCE2570QSD001  
 Company's PAN : AACCE2570Q

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.



This is a Computer Generated Invoice

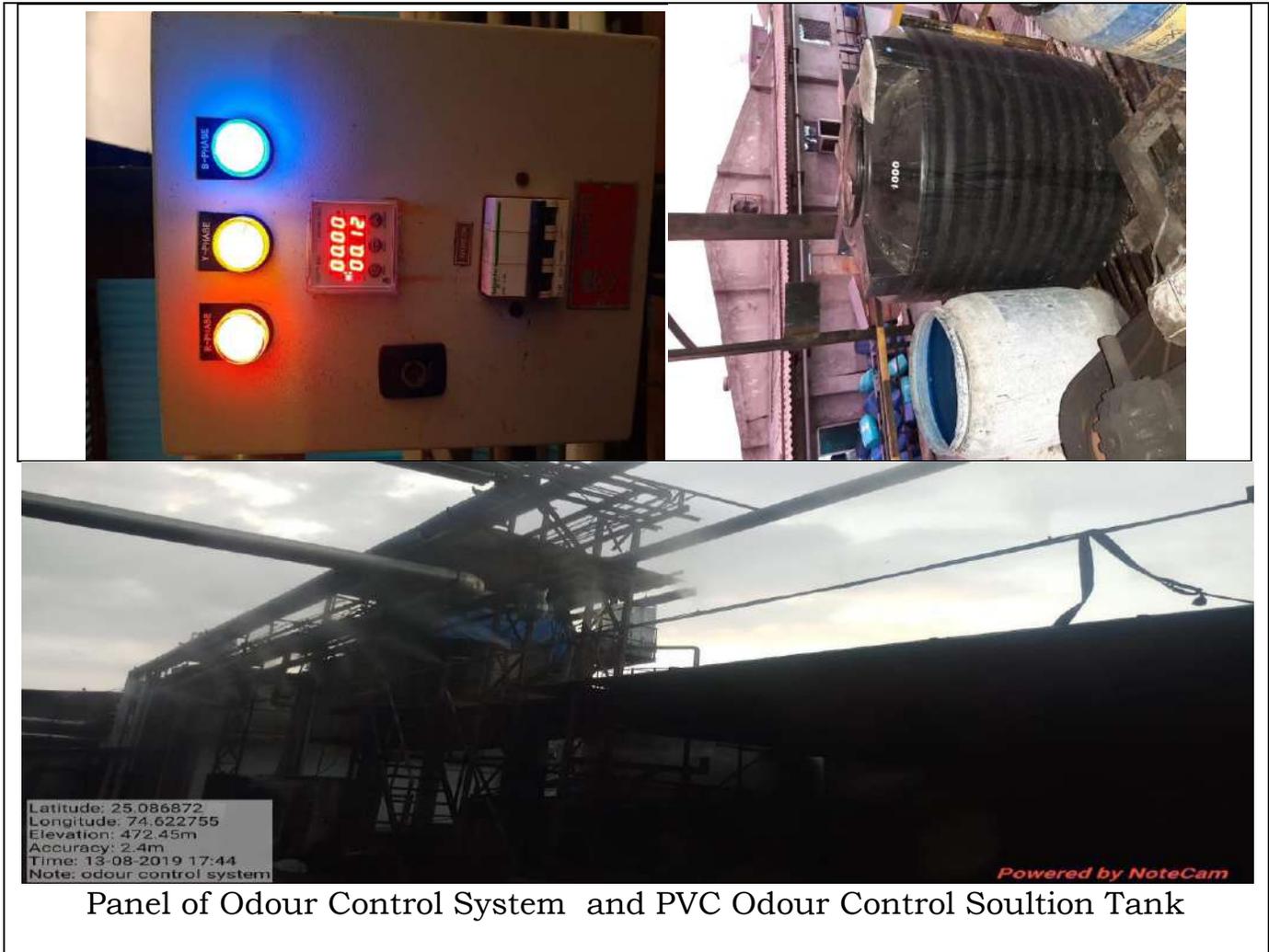
174 - B, Vidyut Nagar  
 Jaipur, Rajasthan - 302021  
 Mob.: 9810197826 / 9811607645  
 E-mail : support@wateksystems.com

*(EWS)*

Head Office : N-8, L.G.F., C.R. Park, New Delhi-110019. Tel.: 91-11-41067774 / 41067775

## Annexure-I

### Status of Odour Control System :-



**Comparative Statement of Ground Water Quality of Samples taken on 15-01-2019**

S.No.	Parameters/ Location	Indian Standard Drinking Water BIS 10500 : 2012 (REVISED)		Handpump Loacted at School Ground about 50 feet away from premises well of M/s Manomay Fab India Ltd., Village Jojro Ka Kheda , Teh- Gangra, Dist- Chittorgarh	Open Well located at Agriculture field behind premises well of M/s Manomay Fab India Ltd., Village Jojro Ka Kheda , Teh- Gangra, Dist- Chittorgarh	Tube Well located in Govt. Sen. School premises , Village Jojro Ka Kheda , Teh- Gangra, Dist- Chittorgarh
	Date of Sample Collection	Requirement (Desirable limit) (As per BIS 10500 :2012)	Permissible limit in the absence of Alternate source(As per BIS 10500 :2012)	15-01-19	15-01-19	15-01-19
1	pH	6.5-8.5	No Relaxation	7.1	7.47	7.39
2	Total Suspended Solids mg/l	-	-	11	3	3
3	Chemical Oxygen Demand ( COD) mg/l	-	-	8.6	19	11
4	Bio-Chemical Oxygen Demand ( BOD)(3days at27o <sup>c</sup> ) mg/l	-	-	0.4	0.7	NT
5	Oil & Grease mg/l	-	-	NT	NT	NT
6	Copper as Cu mg/l	0.05	1.5	NT	NT	NT
7	Zinc as Zn mg/l	5.0	15	9.8	1.47	0.691
8	Nickel as Ni mg/l	0.02	No Relaxation	NT	NT	NT
9	Lead as pb mg/l	0.01	No Relaxation	NT	NT	NT
10	Total Chromium as Cr mg/l	0.05	No Relaxation	NT	NT	NT
11	Iron as Fe mg/l	0.3	No Relaxation	0.8	0.116	0.195
12	Cadmium as Cd mg/l	0.003	No Relaxation	NT	NT	NT
13	Chloride as CL mg/l	250	1000	856	296	756

S.No.	Parameters	Requirement (Desirable limit) (As per BIS 10500 :2012)	Permissible limit in the absence of Alternate source(As per BIS 10500 :2012)	Handpump Located at School Ground about 50 feet away from premises well of M/s Manomay Fab India Ltd., Village Jojro Ka Kheda , Teh-Gangra, Dist-Chittorgarh	Open Well located at Agriculture field behind premises well of M/s Manomay Fab India Ltd., Village Jojro Ka Kheda , Teh-Gangra, Dist-Chittorgarh	Tube Well located in Govt. Sen. School premises , Village Jojro Ka Kheda , Teh-Gangra, Dist-Chittorgarh
14	Sulphate as SO <sub>4</sub> mg/l	200	400	327	153	273
15	Hardness ( Total) as CaCO <sub>3</sub> mg/l	200	600	1436	632	1272
16	Hardness (Calcium ) as CaCO <sub>3</sub> mg/l	-	-	1076	364	86
17	Magnesium Hardness as CaCO <sub>3</sub> mg/l	-	-	360	268	376
18	Calcium ( Titrimetric ) as Ca mg/l	75	200	430	146	358
19	Magnesium as Mg mg/l	30	100	88	65	92
20	Fluoride as F mg/l	1.0	1.5	0.35	0.44	0.43
21	Total Dissolved Solids mg/l	500	2000	2511	1083	2263
22	Total Alkalinity as CaCO <sub>3</sub> mg/l	200	600	48	48	36
23	Total Solids mg/l	-	-	2522	1086	2266

IS 10500 : 2012

भारतीय मानक  
पीने का पानी — विशिष्टि  
(दूसरा पुनरीक्षण)

*Indian Standard*  
DRINKING WATER — SPECIFICATION  
( *Second Revision* )

ICS 13.060.20

© BIS 2012

**BUREAU OF INDIAN STANDARDS**  
MANAK BHAVAN, 9 BAHADUR SHAH ZAFAR MARG  
NEW DELHI 110002

May 2012

Price Group 6

*Indian Standard*

**DRINKING WATER — SPECIFICATION**

*( Second Revision )*

**1 SCOPE**

This standard prescribes the requirements and the methods of sampling and test for drinking water.

**2 REFERENCES**

The standards listed in Annex A contain provisions which through reference in this text, constitute provisions of this standard. At the time of publication, the editions indicated were valid. All standards are subject to revision and parties to agreements based on this standard are encouraged to investigate the possibility of applying the most recent editions of the standards indicated in Annex A.

**3 TERMINOLOGY**

For the purpose of this standard the following definition shall apply.

**3.1 Drinking Water** — Drinking water is water intended for human consumption for drinking and cooking purposes from any source. It includes water (treated or untreated) supplied by any means for human consumption.

**4 REQUIREMENTS**

Drinking water shall comply with the requirements given in Tables 1 to 4. The analysis of pesticide residues given in Table 3 shall be conducted by a recognized laboratory using internationally established test method meeting the residue limits as given in Table 5.

Drinking water shall also comply with bacteriological requirements (*see 4.1*), virological requirements (*see 4.2*) and biological requirements (*see 4.3*).

**4.1 Bacteriological Requirements****4.1.1 Water in Distribution System**

Ideally, all samples taken from the distribution system including consumers' premises, should be free from coliform organisms and the following bacteriological quality of drinking water collected in the distribution system, as given in Table 6 is, therefore specified when tested in accordance with IS 1622.

**4.2 Virological Requirements**

**4.2.1** Ideally, all samples taken from the distribution

**Table 1 Organoleptic and Physical Parameters**  
(Foreword and Clause 4)

Sl No.	Characteristic	Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	Method of Test, Ref to Part of IS 3025	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
i)	Colour, Hazen units, <i>Max</i>	5	15	Part 4	Extended to 15 only, if toxic substances are not suspected in absence of alternate sources
ii)	Odour	Agreeable	Agreeable	Part 5	a) Test cold and when heated b) Test at several dilutions
iii)	pH value	6.5-8.5	No relaxation	Part 11	—
iv)	Taste	Agreeable	Agreeable	Parts 7 and 8	Test to be conducted only after safety has been established
v)	Turbidity, NTU, <i>Max</i>	1	5	Part 10	—
vi)	Total dissolved solids, mg/l, <i>Max</i>	500	2 000	Part 16	—

NOTE — It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible limit in the absence of alternate source' in col 4, above which the sources will have to be rejected.

**Table 2 General Parameters Concerning Substances Undesirable in Excessive Amounts**  
(Foreword and Clause 4)

Sl No.	Characteristic	Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	Method of Test, Ref to	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
i)	Aluminium (as Al), mg/l, <i>Max</i>	0.03	0.2	IS 3025 (Part 55)	—
ii)	Ammonia (as total ammonia-N), mg/l, <i>Max</i>	0.5	No relaxation	IS 3025 (Part 34)	—
iii)	Anionic detergents (as MBAS) mg/l, <i>Max</i>	0.2	1.0	Annex K of IS 13428	—
iv)	Barium (as Ba), mg/l, <i>Max</i>	0.7	No relaxation	Annex F of IS 13428* or IS 15302	—
v)	Boron (as B), mg/l, <i>Max</i>	0.5	1.0	IS 3025 (Part 57)	—
vi)	Calcium (as Ca), mg/l, <i>Max</i>	75	200	IS 3025 (Part 40)	—
vii)	Chloramines (as Cl <sub>2</sub> ), mg/l, <i>Max</i>	4.0	No relaxation	IS 3025 (Part 26)* or APHA 4500-Cl G	—
viii)	Chloride (as Cl), mg/l, <i>Max</i>	250	1 000	IS 3025 (Part 32)	—
ix)	Copper (as Cu), mg/l, <i>Max</i>	0.05	1.5	IS 3025 (Part 42)	—
x)	Fluoride (as F) mg/l, <i>Max</i>	1.0	1.5	IS 3025 (Part 60)	—
xi)	Free residual chlorine, mg/l, <i>Min</i>	0.2	1	IS 3025 (Part 26)	To be applicable only when water is chlorinated. Tested at consumer end. When protection against viral infection is required, it should be minimum 0.5 mg/l
xii)	Iron (as Fe), mg/l, <i>Max</i>	0.3	No relaxation	IS 3025 (Part 53)	Total concentration of manganese (as Mn) and iron (as Fe) shall not exceed 0.3 mg/l
xiii)	Magnesium (as Mg), mg/l, <i>Max</i>	30	100	IS 3025 (Part 46)	—
xiv)	Manganese (as Mn), mg/l, <i>Max</i>	0.1	0.3	IS 3025 (Part 59)	Total concentration of manganese (as Mn) and iron (as Fe) shall not exceed 0.3 mg/l
xv)	Mineral oil, mg/l, <i>Max</i>	0.5	No relaxation	Clause 6 of IS 3025 (Part 39) Infrared partition method	—
xvi)	Nitrate (as NO <sub>3</sub> ), mg/l, <i>Max</i>	45	No relaxation	IS 3025 (Part 34)	—
xvii)	Phenolic compounds (as C <sub>6</sub> H <sub>5</sub> OH), mg/l, <i>Max</i>	0.001	0.002	IS 3025 (Part 43)	—
xviii)	Selenium (as Se), mg/l, <i>Max</i>	0.01	No relaxation	IS 3025 (Part 56) or IS 15303*	—
xix)	Silver (as Ag), mg/l, <i>Max</i>	0.1	No relaxation	Annex J of IS 13428	—
xx)	Sulphate (as SO <sub>4</sub> ) mg/l, <i>Max</i>	200	400	IS 3025 (Part 24)	May be extended to 400 provided that Magnesium does not exceed 30
xxi)	Sulphide (as H <sub>2</sub> S), mg/l, <i>Max</i>	0.05	No relaxation	IS 3025 (Part 29)	—
xxii)	Total alkalinity as calcium carbonate, mg/l, <i>Max</i>	200	600	IS 3025 (Part 23)	—
xxiii)	Total hardness (as CaCO <sub>3</sub> ), mg/l, <i>Max</i>	200	600	IS 3025 (Part 21)	—
xxiv)	Zinc (as Zn), mg/l, <i>Max</i>	5	15	IS 3025 (Part 49)	—

## NOTES

1 In case of dispute, the method indicated by '\*' shall be the referee method.

2 It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible limit in the absence of alternate source' in col 4, above which the sources will have to be rejected.

**Table 3 Parameters Concerning Toxic Substances**  
(Foreword and Clause 4)

Sl No.	Characteristic	Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	Method of Test, Ref to	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
i)	Cadmium (as Cd), mg/l, <i>Max</i>	0.003	No relaxation	IS 3025 (Part 41)	—
ii)	Cyanide (as CN), mg/l, <i>Max</i>	0.05	No relaxation	IS 3025 (Part 27)	—
iii)	Lead (as Pb), mg/l, <i>Max</i>	0.01	No relaxation	IS 3025 (Part 47)	—
iv)	Mercury (as Hg), mg/l, <i>Max</i>	0.001	No relaxation	IS 3025 (Part 48)/ Mercury analyser	—
v)	Molybdenum (as Mo), mg/l, <i>Max</i>	0.07	No relaxation	IS 3025 (Part 2)	—
vi)	Nickel (as Ni), mg/l, <i>Max</i>	0.02	No relaxation	IS 3025 (Part 54)	—
vii)	Pesticides, µg/l, <i>Max</i>	See Table 5	No relaxation	See Table 5	—
viii)	Polychlorinated biphenyls, mg/l, <i>Max</i>	0.000 5	No relaxation	ASTM 5175*	—
ix)	Polynuclear aromatic hydro- carbons (as PAH), mg/l, <i>Max</i>	0.000 1	No relaxation	APHA 6440	— or APHA 6630
x)	Total arsenic (as As), mg/l, <i>Max</i>	0.01	0.05	IS 3025 (Part 37)	—
xi)	Total chromium (as Cr), mg/l, <i>Max</i>	0.05	No relaxation	IS 3025 (Part 52)	—
xii)	Trihalomethanes:				
a)	Bromoform, mg/l, <i>Max</i>	0.1	No relaxation	ASTM D 3973-85* or APHA 6232	—
b)	Dibromochloromethane, mg/l, <i>Max</i>	0.1	No relaxation	ASTM D 3973-85* or APHA 6232	—
c)	Bromodichloromethane, mg/l, <i>Max</i>	0.06	No relaxation	ASTM D 3973-85* or APHA 6232	—
d)	Chloroform, mg/l, <i>Max</i>	0.2	No relaxation	ASTM D 3973-85* or APHA 6232	—

## NOTES

1 In case of dispute, the method indicated by "\*" shall be the referee method.

2 It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible limit in the absence of alternate source' in col 4, above which the sources will have to be rejected.

**Table 4 Parameters Concerning Radioactive Substances**  
(Foreword and Clause 4)

Sl No.	Characteristic	Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	Method of Test, Ref to Part of IS 14194	Remarks
(1)	(2)	(3)	(4)	(5)	(6)
i)	Radioactive materials:				
a)	Alpha emitters Bq/l, <i>Max</i>	0.1	No relaxation	Part 2	—
b)	Beta emitters Bq/l, <i>Max</i>	1.0	No relaxation	Part 1	—

NOTE — It is recommended that the acceptable limit is to be implemented. Values in excess of those mentioned under 'acceptable' render the water not suitable, but still may be tolerated in the absence of an alternative source but up to the limits indicated under 'permissible limit in the absence of alternate source' in col 4, above which the sources will have to be rejected.



**CENTRAL LABORATORY**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)  
Phone No. 0141 - 5159607, 5159648, 5159665  
Fax No. 0141 - 5159665

F11 (267) RPCB/Lab-Water/2018-19/2308

Dated: 28/01/2019

The Regional Officer,  
Regional Office,  
RSPCB,  
Chittorgarh.

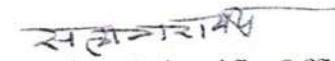
**Sub.:- Analysis report of Water /Waste Water Sample No. 17599 to 17608.**

Sir,

Kindly find enclosed herewith the analysis report of Sample No. 17599 to 17608 for necessary action.

Yours Sincerely,

Encl.:- As above (10 Analysis Reports)

  
Senior Scientific Officer

Copy to -

1. The Group In Charge (Textile), RSPCB, Jaipur. (Report No.-17599-17608)
2. M/s Manomay Tex India Ltd., , Teh -Gangrar, Distt.- Chittorgarh. (Report No.-17604-17608)

Senior Scientific Officer

FOR NECESSARY ACTION PLEASE  
R.O.  
AEE / JEB-1/11 / 190-1/11

FORM - X  
RAJASTHAN STATE POLLUTION CONTROL BOARD  
REPORT OF THE STATE BOARD ANALYST  
(See Rule - 24)  
Final Report

Report No. : 17599

Report On : 28/01/2019

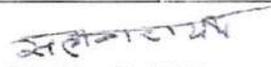
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/01/2019 from Shri Mahaveer Mehta, RO, RSPCB, Chittorgarh, Shri Hitesh Kumar Upadhyay, JSO,RO, RSPCB, Chittorgarh, a sample of Water of Handpump Located about 20 meter away from , NH-79, Village- Jojro ka Kheda, , Teh GangrarDistrict-Chittorgarh Collected from Outlet of Hand Pump Collected on 15/01/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 28/01/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.25
2	Total Suspended Solids mg/l	2
3	Chemical Oxygen Demand (COD) mg/l	5.2
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Oil & Grease mg/l	Not Traceable
6	Copper as Cu mg/l	Not Traceable
7	Zinc as Zn mg/l	0.686
8	Nickel as Ni mg/l	Not Traceable
9	Lead as Pb mg/l	Not Traceable
10	Total Chromium as Cr mg/l	Not Traceable
11	Iron as Fe mg/l	1.0
12	Cadmium as Cd mg/l	Not Traceable
13	Chloride as Cl mg/l	544
14	Sulphate as SO <sub>4</sub> mg/l	385
15	Hardness (Total) as CaCO <sub>3</sub> mg/l	1128
16	Hardness (Calcium) as CaCO <sub>3</sub> mg/l	840
17	Magnesium Hardness as CaCO <sub>3</sub> mg/l	288
18	Calcium (Titrimetric) as Ca mg/l	336
19	Magnesium as Mg mg/l	70
20	Fluoride as F mg/l	0.59
21	Total Dissolved Solids mg/l	1753
22	Total Alkalinity as CaCO <sub>3</sub> mg/l	48
23	Total Solids mg/l	1755

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 28/01/2019

  
BOARD ANALYST

Rajasthan State Pollution Control Board  
Head Office (Central Laboratory )  
4, Institutional Area, Jhalana Doongari, Jaipur-302 004  
Phone: 0141-5159648,5159607  
Fax: 0141-5159665

FORM - X  
RAJASTHAN STATE POLLUTION CONTROL BOARD  
REPORT OF THE STATE BOARD ANALYST  
(See Rule - 24)  
Final Report

Report No. : 17601

Report On : 28/01/2019

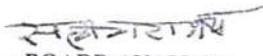
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/01/2019 from Shri Mahaveer Mehta, RO, RSPCB, Chittorgarh, Shri Hitesh Kumar Upadhyay, ISO,RO, RSPCB, Chittorgarh, a sample of Water of Open Well located at Agriculture field behind premises wall of M/s Manomay Fab India Ltd , Village Jojro ka Kheda , Teh, Gangrar, District-Chittorgarh Collected from Collected from open Well Collected on 15/01/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 28/01/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.47
2	Total Suspended Solids mg/l	3
3	Chemical Oxygen Demand (COD) mg/l	19
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	0.7
5	Oil & Grease mg/l	Not Traceable
6	Copper as Cu mg/l	Not Traceable
7	Zinc as Zn mg/l	1.47
8	Nickel as Ni mg/l	Not Traceable
9	Lead as Pb mg/l	Not Traceable
10	Total Chromium as Cr mg/l	Not Traceable
11	Iron as Fe mg/l	0.116
12	Cadmium as Cd mg/l	Not Traceable
13	Chloride as Cl mg/l	296
14	Sulphate as SO <sub>4</sub> mg/l	153
15	Hardness (Total) as CaCO <sub>3</sub> mg/l	632
16	Hardness (Calcium) as CaCO <sub>3</sub> mg/l	364
17	Magnesium Hardness as CaCO <sub>3</sub> mg/l	268
18	Calcium (Titrimetric) as Ca mg/l	146
19	Magnesium as Mg mg/l	65
20	Fluoride as F mg/l	0.44
21	Total Dissolved Solids mg/l	1083
22	Total Alkalinity as CaCO <sub>3</sub> mg/l	48
23	Total Solids mg/l	1086

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 28/01/2019

  
BOARD ANALYST

Rajasthan State Pollution Control Board  
Head Office (Central Laboratory )  
4, Institutional Area, Jhalana Doongari, Jaipur-302 004  
Phone: 0141-5159648,5159607  
Fax: 0141-5159665

FORM - X  
RAJASTHAN STATE POLLUTION CONTROL BOARD  
REPORT OF THE STATE BOARD ANALYST  
(See Rule - 24)  
Final Report

Report No. : 17602

Report On : 28/01/2019

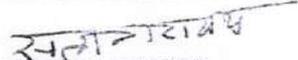
I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 17/01/2019 from Shri Mahaveer Mehta, RO, RSPCB, Chittorgarh, Shri Hitesh Kumar Upadhyay, JSO,RO, RSPCB, Chittorgarh, a sample of Water of Tube Well located in Govt. Sen. School Premises , Village-Jojro ka Kheda, , Teh Gangrar District-Chittorgarh Collected from Collected from tube well Discharge line attached with overhead storage tank in school premises Collected on 15/01/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 28/01/2019 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.39
2	Total Suspended Solids mg/l	3
3	Chemical Oxygen Demand (COD) mg/l	11
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
5	Oil & Grease mg/l	Not Traceable
6	Copper as Cu mg/l	Not Traceable
7	Zinc as Zn mg/l	0.691
8	Nickel as Ni mg/l	Not Traceable
9	Lead as Pb mg/l	Not Traceable
10	Total Chromium as Cr mg/l	Not Traceable
11	Iron as Fe mg/l	0.195
12	Cadmium as Cd mg/l	Not Traceable
13	Chloride as Cl mg/l	756
14	Sulphate as SO <sub>4</sub> mg/l	273
15	Hardness (Total) as CaCO <sub>3</sub> mg/l	1272
16	Hardness (Calcium) as CaCO <sub>3</sub> mg/l	896
17	Magnesium Hardness as CaCO <sub>3</sub> mg/l	376
18	Calcium (Titrimetric) as Ca mg/l	358
19	Magnesium as Mg mg/l	92
20	Fluoride as F mg/l	0.43
21	Total Dissolved Solids mg/l	2263
22	Total Alkalinity as CaCO <sub>3</sub> mg/l	36
23	Total Solids mg/l	2266

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 28/01/2019

  
BOARD ANALYST

Rajasthan State Pollution Control Board  
Head Office (Central Laboratory )  
4, Institutional Area, Jhalana Doongari, Jaipur-302 004  
Phone: 0141-5159648,5159607  
Fax: 0141-5159665

Ground Water Quality report Comparative Statement Gangrar block for the amonitroing carried out by groun water department

S. No.	Well Location	Requirement (permissible in absence of alternate source ) (As per BIS 10500 :2012,Revised)		PRE MANSOON PERIOD															
				YEAR - 2010		YEAR - 2011		YEAR-2012		YEAR-2013		YEAR-2014		YEAR-2015		YEAR-2016		YEAR-2017	
				TDS	TH	TDS	TH	TDS	TH	TDS	TH	TDS	TH	TDS	TH	TDS	TH	TDS	TH
1	BHATWARA KALAN	2000	600	870	495	<b>2676</b>	<b>1005</b>	853	490	386	180	880	485	239	165	454	345	138	NA
2	BORDA	2000	600	394	215	591	275	692	385	722	230	1483	<b>675</b>	245	195	870	465	94	NA
3	GHOAWARI	2000	600	436	205	572	365	220	160	202	135	946	210	371	180	548	435	143	NA
4	DEODA	2000	600	467	210	417	210	426	290	265	175	322	155	296	190	540	365	112	NA
5	GANGRAR	2000	600	523	298	603	410	429	225	475	185	295	185	702	250	691	450	195	NA
6	INDORA	2000	600	702	280	517	310	340	200	317	200	318	105	1121	505	191	185	273	NA
7	JAWALIYA-KHERA	2000	600	<b>5611</b>	288	800	500	521	290	849	190	761	385	223	115	370	250	386	NA
8	KATI	2000	600	445	278	642	350	507	345	599	350	1433	<b>685</b>	237	130	378	220	96	NA
9	MANDPIYA	2000	600	281	188	751	535	449	325	251	130	1154	<b>640</b>	523	285	614	450	270	NA
10	MANSINGH KA KHERA	2000	600	895	305	606	295	1148	550	786	265	890	300	1707	<b>925</b>	1229	760	735	NA
11	MOTLIYAS	2000	600	365	295	698	540	597	335	312	190	945	530	932	<b>625</b>	810	625	356	NA
12	PHALODI	2000	600	465	233	706	465	532	365	363	200	724	340	866	335	883	460	813	NA
13	POOTHOLI	2000	600	1455	<b>993</b>	1165	<b>745</b>	1361	570	1075	<b>625</b>	247	150	388	180	644	420	298	NA
14	SALARIYA	2000	600	887	390	1097	430	1049	425	963	300	1245	345	418	325	1570	1055	443	NA
15	SONIYANA	2000	600	377	118	374	100	382	155	363	180	1534	<b>630</b>	1279	535	547	410	703	NA
16	SUMARI	2000	600	595	313	506	365	406	205	439	210	334	160	293	170	661	370	97	NA
17	SUWANIYA	2000	600	569	285	409	250	372	25	338	190	314	195	259	180	576	405	508	NA
18	TUMBADIYA	2000	600	606	395	768	560	521	285	332	185	NA	335	564	330	603	405	308	NA
	Total Average	2000	600	885.72	321.33	772.11	428.33	600.27	312.5	502.05	228.88	813.23	361.66	592.38	312.22	676.61	448.61	331.55	NA

*Annexure - B*



RO Chittorgarh <ro.chittorgarh@gmail.com>

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## Gangrar block chemical data

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Senior Hydrogeologist Chittorgarh <sr.hyd.chittor@gmail.com>  
To: ro.chittorgarh@gmail.com

Thu, Apr 4, 2019 at 6:17 PM

Sir,  
Please find the desired chemical data of gangrar block from year 2010-2017.

---

 **New Doc 2019-04-04 18.11.32.pdf**  
4903K

OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

DISTRICT- CHITTORGARH

PERIOD PREMONSOON-2010

Lab No.	Well Location	E.C. µS/cm	TDS mg/L	pH	Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>2+</sup>	Mg <sup>2+</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>2-</sup>	CO <sub>3</sub> <sup>2-</sup>	HCO <sub>3</sub> <sup>-</sup>	NO <sub>3</sub> <sup>-</sup>	F	TH	Na%	RSC	SAR
-----Upper figures indicate meq/L & lower figures indicate mg/L-----													mg/L	mg/L		meq/L		
1	BHATWARA-KALAN	1350	870	8.10	5.00	0.43	3.05	6.85	7.50	1.91		4.90	1.40	0.36	495	32.62	0	2.25
					115	16.91	61	83	266	92	0	299	87					
2	BORDA	640	394	8.50	3.13	0.12	1.25	3.05	1.70	0.56	0.40	5.10		0.60	215	41.46	1.2	2.13
					72	4.69	25	37	60	27	12	311	0					
3	GHOAWARI	660	436	8.50	3.91	0.04	1.55	2.55	1.90	0.62	0.40	5.00	0.34	0.72	205	48.57	1.3	2.73
					90	1.56	31	31	67	30	12	305	21					
4	DEODA	700	467	8.35	4.78		1.30	2.90	1.00	0.46	1.00	6.30	0.26	1.54	210	53.23	3.1	3.30
					110	0.00	26	35	35	22	30	384	16					
5	GANGRAR	780	523	8.10	3.78		2.60	3.35	2.10	0.85		6.50	0.47	0.72	298	38.85	0.55	2.19
					87	0.00	52	41	74	41	0	397	29					
6	INDORA	960	702	8.25	6.95	0.15	1.60	4.00	1.90	3.25	0.40	7.20		1.80	280	54.72	2	4.15
					150	5.87	32	49	67	156	12	439	0					
7	JAWALIYA-KHERA	790	511	8.30	3.39	0.05	1.80	3.95	3.10	1.08	0.80	3.40	0.93	0.84	288	36.89	0	2.00
					78	1.96	36	48	110	52	24	207	58					
8	KATI	700	445	8.45	2.13	0.14	2.15	3.40	3.70	0.75	0.40	1.80	1.16	0.48	278	27.24	0	1.279
					49	5.47	43	41	131	36	12	110	72					
9	MANDPIYA	440	281	8.95	1.39	0.18	1.45	2.30	1.80	0.44	0.80	2.40	0.04	1.42	188	26.13	0	1.02
					32	7.04	29	28	64	21	24	146	2					
10	MANSINGH JI-KHERA	1350	895	8.70	8.91	0.18	1.60	4.50	8.00	1.54	0.80	3.00	1.98	0.24	305	58.66	0	5.10
					205	7.04	32	55	284	74	24	183	123					
11	MOTLIYAS	590	365	8.20	1.39	0.17	2.20	3.70	1.60	0.42	0.20	5.00	0.03	0.60	295	18.63	0	0.81
					32	6.65	44	45	57	20	6	305	2					
12	PHALODI	710	465	8.55	3.30	0.05	1.70	2.95	3.00	1.12	0.80	2.40	0.97	0.36	233	41.25	0	2.16
					76	1.96	34	36	106	54	24	146	60					
13	POOTHOLI	1980	1455	7.75	3.47	0.05	11.50	8.35	5.20	8.75		4.60	4.77	0.24	993	14.85	0	1.10
					80	1.96	230	102	184	420	0	281	296					
14	SALARIYA	1420	887	8.30	7.82	0.06	2.80	5.00	7.20	2.46	0.40	6.00	0.32	0.96	390	49.87	0	3.96
					180	2.35	56	61	255	118	12	366	20					
15	SONIYANA	570	377	9.05	4.56		0.70	1.65	1.00	0.48	1.20	4.20	0.24	1.66	118	65.99	3.05	4.21
					105	0.00	14	20	35	23	36	256	15					
16	SUMRI	870	595	8.50	3.34	0.10	2.25	4.00	3.30	2.87	0.40	2.20	1.40	0.00	313	34.47	0	1.89
					77	3.91	45	49	117	138	12	134	87					
17	SUWANIYA	880	569	8.75	4.35	0.08	3.45	2.25	4.20	1.91	0.80	3.30	0.06	1.08	285	42.94	0	2.58
					100	3.13	69	27	149	92	24	201	4					
18	TUMDIYA	960	606	7.60	2.95	0.08	4.50	3.40	3.60	1.70		5.30	0.52	0.24	395	26.99	0	1.48
					68	3.13	90	41	128	82	0	323	32					

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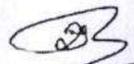
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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

**DISTRICT- CHTTORGARH PERIOD POST-2010**

Lab No.	Well Location	E.C. μS/cm	pH	Cl <sup>-1</sup> meq/L	Cl <sup>-1</sup> mg/L
1	BHATWARA-KALAN	1220	8.60	4.40	156
2	BORDA	1590	8.00	3.20	113
3	GHOAWARI	1130	7.70	2.20	78
4	DEODA	600	8.50	1.80	64
5	GANGRAR	550	8.20	1.60	57
6	INDORA	950	8.30	2.40	85
7	JAWALIYA-KHERA	650	8.40	1.60	57
8	KATI	670	8.00	1.80	64
9	MANDPIYA	690	8.10	2.80	99
10	MANSINGH JI-KHERA	1680	7.90	7.40	262
11	MOTLIYAS	700	7.70	1.00	35
12	PHALODI	780	8.10	1.20	43
13	POOTHOLI	1780	7.60	3.00	106
14	SALARIYA	1920	7.90	11.80	418
15	SONIYANA	750	8.30	2.60	92
16	SUDRI	880	8.00	2.60	92
17	SUWANIYA	1190	8.00	3.40	121
18	TUMDIYA	1040	8.10	4.00	142

  
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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

DISTRICT- CHITTORGARH

PERIOD PREMONSOON-2011

Lab No.	Weil Location	E.C. µS/cm	TDS mg/L	pH	Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>++</sup>	Mg <sup>++</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>-2</sup>	CO <sub>3</sub> <sup>-2</sup>	HCO <sub>3</sub> <sup>-1</sup>	NO <sub>3</sub> <sup>-3</sup>	F	TH	Na%	RSC	SAR
					-----Upper figures indicate meq/L. & lower figures indicate mg/L-----													
1	BHATWARA-KALAN	4000	2676	7.90	20.40	0.37	9.80	10.30	36.40	7.91	0.00	6.00	0.27	0.24	1005	49.91	0	6.43
					469	14	196	125	1291	380	0	366	17					
2	BORDA	870	591	8.30	5.32	0.06	2.00	3.50	4.00	1.08	1.20	3.80	0.61	0.74	275	48.00	0	3.21
					122	2	40	43	142	52	36	232	38					
3	GHOAWARI	790	572	8.00	2.74	0.06	3.40	3.90	1.80	0.92	0.00	6.60	1.31	0.60	365	27.13	0	1.43
					63	2	68	47	64	44	0	403	81					
4	DEODA	600	417	8.25	3.04	0.03	1.70	2.50	1.20	0.67	1.60	3.00	1.08	1.00	210	41.82	0.4	2.10
					70	1	34	30	43	32	48	183	67					
5	GANGRAR	920	603	7.80	2.39	0.04	6.60	1.60	2.40	2.12	0.00	5.20	0.79	0.48	410	22.48	0	1.18
					55	2	132	19	85	102	0	317	49					
6	INDORA	740	517	7.90	2.48	0.05	3.60	2.40	2.20	2.25	0.00	3.80	0.81	0.48	310	26.41	0	1.41
					57	2	76	29	78	108	0	232	50					
7	JAWALIYA-KHERA	1180	800	7.60	3.35	0.13	8.30	5.50	3.60	1.62	0.00	8.40	1.02	0.60	500	21.02	0	1.38
					77	5	128	67	128	78	0	513	83					
8	KATI	970	642	7.90	5.10	0.06	3.30	3.70	4.00	0.92	0.00	6.20	0.58	0.00	350	41.04	0	2.720065
					117	2	66	45	142	44	0	378	36					
9	MANDPIYA	1150	751	7.75	1.48	0.46	6.30	4.40	6.20	1.79	0.00	3.20	1.87	0.24	535	11.71	0	0.64
					34	18	126	54	220	66	0	195	116					
10	MANSINGH JI-KHERA	980	606	7.70	5.10	0.12	2.20	3.70	3.60	0.71	0.00	6.20	0.71	0.88	295	45.80	0.3	2.07
					117	5	44	45	128	34	0	378	44					
11	MOTLIYAS	1130	698	7.85	1.48	0.46	7.40	3.40	6.00	1.87	0.00	1.34	1.82	0.00	540	11.62	0	0.64
					34	18	148	41	213	90	0	82	113					
12	PHALODI	1140	706	7.00	2.83	0.09	6.10	3.20	3.20	1.62	0.00	6.60	1.35	0.48	465	23.10	0	1.31
					65	4	122	39	113	78	0	403	84					
13	POOTHOLI	1520	1165	7.70	2.65	0.10	10.10	4.80	3.40	7.50	0.00	3.80	3.92	0.60	745	15.01	0	0.97
					61	4	202	58	121	360	0	232	243					
14	SALARIYA	1800	1097	7.80	10.85	0.10	2.20	6.40	11.00	3.12	0.00	5.00	0.47	1.12	430	55.50	0	5.23
					250	4	44	78	390	150	0	305	29					
15	SONIYANA	640	374	8.10	3.04	0.00	0.80	3.00	1.60	0.00	0.00	4.20	1.08	1.00	100	44.44	0.4	2.21
					70	0	16	36	57	0	0	256	67					
16	SUMRI	810	506	7.75	2.39	0.04	2.90	4.40	2.20	1.37	0.00	4.80	0.76	0.48	365	24.56	0	1.25
					55	2	58	54	78	66	0	293	47					
17	SUWANIYA	680	409	8.10	1.83	0.48	3.10	1.90	2.00	1.46	0.00	3.60	0.21	0.74	250	25.10	0	1.16
					42	18	62	23	71	70	0	220	13					
18	TUMDIYA	1390	768	7.80	2.83	0.09	4.50	6.70	3.60	1.12	0.00	8.00	1.35	0.80	560	20.04	0	1.20
					65	4	90	81	128	54	0	525	84					

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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

**DISTRICT- CHITTORGARH PERIOD POST-2011**

Lab No.	Well Location	E.C. µs/cm	pH	Cl <sup>-</sup> meq/L	Cl <sup>-</sup> mg/L
1	BHATWARA-KALAN	1020	8.70	3.60	128
2	BORDA	2610	8.25	16.00	567
3	GHOAWARI	1275	8.65	4.60	163
4	DEODA	685	8.70	2.40	85
5	GANGRAR	410	8.95	1.40	50
6	INDORA	1190	8.50	3.40	121
7	JAWALIYA-KHERA	695	8.35	2.40	85
8	KATI	1020	8.55	3.80	135
9	MANDPIYA	760	7.90	3.00	106
10	MANSINGH JI-KHERA	1650	8.30	9.20	326
11	MOTLIYAS	560	8.05	2.00	71
12	PHALODI	655	8.45	3.40	121
13	POOTHOLI	1695	8.20	3.40	121
14	SALARIYA	2830	7.65	19.20	681
15	SONIYANA	320	8.45	1.40	50
16	SUDRI	580	8.80	1.60	57
17	SUWANIIYA	845	8.35	3.00	106
18	TUMDIYA	630	8.65	2.80	99

  
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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

District chittorgarh		Period pre monsoon 2012																	
Lab No.	Well Location	E.C. μS/cm	TDS mg/L	pH	Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>2+</sup>	Mg <sup>2+</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>2-</sup>	CO <sub>3</sub> <sup>2-</sup>	HCO <sub>3</sub> <sup>-</sup>	NO <sub>3</sub> -1	F	TH	Na%	RSC	SAR	
-----Upper figures indicate meq/L & lower figures indicate mg/L-----																			
1	BHATWARAKALA	1350	853	7.7	4.17	0.14	5.20	4.80	6.00	2.60	0.00	4.60	1.83	0.28	490	29.55	0.00	1.88	
					96	5	104	56	213	125	0	281	113						
2	BORDA	1150	692	7.9	4.17	0.14	3.60	4.10	5.60	1.00	0.00	2.80	2.20	0.28	385	34.72	0.00	2.13	
					96	5	72	50	196	48	0	171	136						
3	CHOGAWARI	350	220	8.1	0.91	0.02	1.80	1.40	0.80	0.00	0.00	2.00	0.90	0.40	160	22.03	0.00	0.72	
					21	1	36	17	28	0	0	122	56						
4	DEODA	760	426	7.7	2.26	0.05	3.20	2.60	1.40	0.00	0.00	5.40	1.00	1.12	290	27.87	0.00	1.33	
					52	2	64	32	50	0	0	330	62						
5	GANGRAR	660	429	7.9	3.04	0.02	2.30	2.20	1.40	1.00	0.00	4.00	1.06	0.64	225	40.21	0.00	2.03	
					70	1	46	27	50	48	0	244	66						
6	INDORA	590	340	8.2	2.17	0.04	1.60	2.40	1.60	0.00	0.00	3.60	0.96	0.88	200	34.94	0.00	1.53	
					50	2	32	29	57	0	0	220	61						
7	JAWALYAKHERA	950	521	7.9	3.08	0.04	3.00	2.80	3.00	0.00	0.00	5.60	1.24	0.00	290	34.53	0.00	1.81	
					71	2	60	34	108	0	0	342	77						
8	KATI	830	507	8.0	2.04	0.13	4.20	2.70	4.20	0.60	0.00	2.60	1.30	1.76	345	22.49	0.00	1.10	
					47	5	84	33	149	29	0	159	81						
9	MANDPIYA	760	449	7.9	1.00	0.23	4.80	1.70	4.80	0.00	0.00	1.40	1.40	0.00	325	12.94	0.00	0.55	
					23	9	96	21	170	0	0	85	87						
10	MANSINGH JI KA	1850	1148	7.6	0.70	0.15	7.60	3.40	9.60	2.20	0.00	6.20	1.02	0.44	550	43.83	0.00	3.71	
					200	6	152	41	340	106	0	378	113						
11	MOTLIYAS	990	597	7.9	3.04	0.23	4.40	2.30	4.60	1.30	0.00	2.40	1.67	0.00	335	30.49	0.00	1.66	
					70	9	88	28	163	62	0	146	104						
12	PHALODI	920	532	7.7	1.75	0.02	3.80	3.50	2.80	1.00	0.00	5.00	1.17	0.60	365	19.29	0.00	0.92	
					40	1	76	43	99	48	0	305	73						
13	POOTHOLI	2000	1361	7.6	8.00	0.08	6.20	5.20	5.20	5.50	0.00	2.60	7.29	0.00	570	41.07	0.00	3.35	
					184	3	124	63	184	264	0	171	452						
14	SALARIYA	1840	1049	7.7	9.55	0.08	5.60	2.90	9.60	2.50	0.00	5.00	0.56	1.16	425	52.68	0.00	4.63	
					220	3	112	35	340	120	0	366	35						
15	SONYANA	670	382	8.0	3.34	0.04	1.60	1.50	1.60	0.00	0.00	4.40	1.00	0.64	156	51.54	1.30	2.68	
					77	2	32	18	57	0	0	268	62						
16	SUDRI	680	406	8.0	3.26	0.04	1.80	2.30	2.80	0.00	0.00	3.40	1.01	1.12	205	44.06	0.00	2.26	
					75	2	36	28	99	0	0	207	63						
17	SUWANIYA	650	372	8.1	2.08	0.08	1.60	2.50	1.60	2.00	0.00	2.60	0.43	0.08	205	33.23	0.00	1.45	
					48	3	32	30	57	96	0	159	27						
18	TUMDIYA	870	521	8.0	3.04	0.02	3.00	2.70	3.00	1.00	0.00	4.20	1.20	0.60	285	34.70	0.00	1.80	
					70	1	60	33	106	48	0	256	74						

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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

District--CHITORGARH		Period-POST MONSOON 2012			
Lab No.	Well Location	E.C.	pH	Cl <sup>1</sup>	
		µS/cm		meq/L	meq/L
1	BHATWARAKALAN	4300	7.75	47.20	1673.57
2	BORDA	2200	8.10	11.00	390.03
3	CHOGAWARI	910	7.90	3.60	127.65
4	DEODA	860	7.60	2.40	85.10
5	GANGRAR	630	7.70	1.40	49.64
6	INDORA	1240	8.50	4.20	148.92
7	JAWALYAKHERA	690	8.10	1.60	56.73
8	KATI	920	7.50	3.40	120.55
9	MANDPIYA	760	8.10	3.60	127.65
10	MANSINGH JI KA KHERA	1780	7.70	9.00	319.11
11	MOTLIYAS	610	7.60	1.80	63.82
12	PHALODI	800	7.90	1.80	63.82
13	POOTHOLI	1840	7.60	2.00	70.91
14	SALARIYA	3300	8.30	21.20	751.69
15	SONIYANA	720	8.10	1.40	49.64
16	SUDRI	690	7.80	1.80	63.82
17	SUWANIYA	910	8.10	3.20	113.46
18	TUMDIYA	1160	7.60	4.60	163.10

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## OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

DISTRICT--CHITTORGARH

PERIOD-PRE-MONSOON 2013

Lab No.	Well Location	E.C. µS/cm	TDS mg/L	pH	Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>2+</sup>	Mg <sup>2+</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>2-</sup>	CO <sub>3</sub> <sup>2-</sup>	HCO <sub>3</sub> <sup>-</sup>	NO <sub>3</sub> -1	F	TH	Na%	RSC	SAR
					-----Upper figures indicate meq/L & lower figures indicate mg/L-----								mg/L	mg/L		meq/L		
1	BHATWARAKALAN	690	396	8.4	2.80	0.22	1.00	2.60	1.40	0.40	0.40	3.00	1.43	0.00	180	42.30	0.00	2.09
					64	9	20	32	50	19	12	183	89					
2	BORDA	1300	722	8.4	8.00	0.24	0.60	4.00	6.20	2.70	0.60	3.20	0.04	0.70	230	62.31	0.00	5.28
					184	9	12	49	220	130	18	195	2					
3	CHOGAWARI	340	202	8.2	0.91	0.02	1.40	1.30	1.00	0.00	0.00	2.20	0.54	0.00	135	25.07	0.00	0.78
					21	1	28	16	35	0	0	134	33					
4	DEODA	550	265	8.3	2.00	0.10	0.50	3.00	1.60	0.00	0.40	3.20	0.03	0.16	175	35.71	0.10	1.51
					46	4	10	36	57	0	12	195	2					
5	GANGRAR	870	475	8.3	5.10	0.15	1.00	2.70	2.80	0.40	0.60	4.00	0.66	0.80	185	56.98	0.90	3.75
					117	6	20	33	99	19	18	244	41					
6	INDORA	620	317	8.3	2.04	0.10	0.90	3.10	1.80	0.60	0.60	3.20	0.04	0.60	200	33.22	0.00	1.44
					47	4	18	38	64	29	18	195	2					
7	JAWALYAKHERA	1470	849	8.3	10.20	0.09	1.50	2.30	8.90	2.90	0.40	2.20	0.30	0.64	190	72.39	0.00	7.40
					235	4	30	28	316	139	12	134	19					
8	KATI	1060	599	7.8	2.74	0.15	2.40	4.60	5.60	1.60	0.00	2.00	1.45	0.00	350	27.70	0.00	1.46
					63	6	48	56	199	77	0	122	90					
9	MANDPIYA	480	251	8.2	2.00	0.10	0.60	2.00	1.40	0.00	0.00	3.00	0.38	0.00	130	42.55	0.40	1.75
					46	4	12	24	50	0	0	183	24					
10	MAHSINGH JI KA KHERA	1320	786	8.2	8.00	0.12	1.30	4.00	7.00	2.00	0.00	2.40	1.69	0.16	265	59.61	0.00	4.91
					184	5	26	49	248	96	0	146	105					
11	MOTLIYAS	610	312	8.2	2.00	0.12	1.80	2.00	1.00	0.00	0.00	4.60	0.40	0.92	190	33.78	0.80	1.45
					46	5	36	24	35	0	0	281	25					
12	PHALODI	650	363	8.2	2.40	0.06	1.60	2.40	2.40	0.50	0.00	3.00	0.70	0.80	200	37.15	0.00	1.70
					55	2	32	29	85	24	0	183	43					
13	POOTHOLI	1630	1075	7.8	3.60	0.05	9.00	3.50	3.60	8.00	0.00	1.20	3.53	0.00	625	22.29	0.00	1.44
					83	2	180	43	128	384	0	73	219					
14	SALARIYA	1710	963	8.2	11.10	0.06	4.00	2.00	8.60	2.00	0.00	6.00	0.27	1.88	300	64.69	0.00	6.41
					255	2	80	24	305	96	0	366	17					
15	SONIYANA	670	363	8.2	3.07	0.04	0.70	2.90	1.60	0.50	0.00	4.00	0.62	0.00	180	45.75	0.40	2.29
					71	2	14	35	57	24	0	244	38					
16	SUDRI	850	439	8.2	4.10	0.15	0.80	3.40	2.40	0.00	0.00	5.00	0.70	1.20	210	48.52	0.80	2.83
					94	6	16	41	85	0	0	305	43					
17	SUWANIYA	600	338	8.1	2.08	0.08	2.40	1.40	1.60	2.00	0.00	1.60	0.33	0.00	190	34.90	0.00	1.51
					48	3	48	17	57	96	0	99	20					
18	TUMDIYA	590	332	8.2	2.17	0.08	1.70	2.00	2.00	0.30	0.00	3.00	0.70	0.40	185	36.47	0.00	1.60
					50	3	34	24	71	14	0	183	43					

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म-जल विभाग, चित्तौड़गढ़

OFFICE OF THE JUNIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

District - CHITTORGARH

Period PRE-MONSOON 2014

Lab No.	Well Location	E.C. µS/cm	TDS mg/l.	pH	Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>2+</sup>	Mg <sup>2+</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>2-</sup>	CO <sub>3</sub> <sup>2-</sup>	HCO <sub>3</sub> <sup>-</sup>	NO <sub>3</sub> -N	F	TH	Na%	RSC	SAR
					Upper figures indicate meq/l. & lower figures indicate mg/l.												mg/l.	mg/l.
1	THAIWARAKALAN	1500	880	7.9	5.15 110	0.13 5	4.70 04	5.00 01	0.40 227	1.20 58	0.00 0	5.80 354	2.25 140	1.50	485	34.38	0.00	2.34
2	BORDA	2300	1483	8.2	8.20 189	0.45 18	6.50 130	7.00 85	11.00 390	2.30 110	0.00 0	2.00 122	8.08 500	1.28	675	37.02	0.00	3.18
3	CHOGAWARI	1710	948	7.8	12.20 281	0.10 4	1.30 26	2.00 35	0.00 310	1.70 82	0.00 0	0.20 378	0.18 10	4.10	210	73.04	2.00	8.42
4	DEODA	610	322	8.0	2.80 64	0.08 2	1.50 30	1.80 19	2.00 71	0.00 0	0.00 0	4.00 244	0.20 12	1.30	155	48.98	0.00	2.25
5	GANGRAR	590	295	7.9	2.05 47	0.10 4	1.00 20	2.70 33	1.40 50	0.00 0	0.00 0	4.40 288	0.12 7	1.60	185	35.04	0.70	1.51
6	INDORA	620	318	8.1	3.80 87	0.08 2	1.00 20	1.10 13	1.20 43	0.00 0	0.00 0	5.00 305	0.00 0	2.64	105	63.78	2.90	3.71
7	JAWALYAKHERA	1360	761	7.8	5.50 127	0.15 6	3.20 64	4.50 55	8.40 298	0.00 0	0.00 0	3.20 195	1.85 115	1.60	385	41.20	0.00	2.80
8	KATI	2280	1433	7.9	8.00 184	0.43 17	6.50 130	7.20 88	9.60 340	2.70 130	0.00 0	2.00 122	7.80 484	1.28	685	36.15	0.00	3.06
9	MANDPIYA	1750	1154	7.9	3.75 86	0.45 18	6.00 120	6.80 83	8.00 284	1.00 48	0.00 0	1.50 92	7.58 470	0.72	640	22.06	0.00	1.48
10	MANSINGH JI KAKHERA	1540	890	7.8	8.85 204	0.10 4	2.50 50	3.50 43	8.00 284	1.40 67	0.00 0	4.00 244	1.88 117	2.40	300	59.20	0.00	5.11
11	MOTLIYAS	1530	945	7.9	3.75 86	0.45 18	5.00 100	5.60 68	8.00 284	3.00 144	0.00 0	1.60 98	3.16 196	1.28	530	25.34	0.00	1.63
12	PHALODI	1170	724	8.1	5.50 127	0.13 5	3.10 62	3.70 45	6.60 234	1.80 86	0.00 0	2.00 122	1.67 104	1.68	340	44.25	0.00	2.98
13	POOTHOLI	470	247	8.2	1.40 32	0.09 4	1.50 30	1.50 18	1.60 57	0.00 0	0.00 0	3.00 183	0.24 15	1.24	150	31.18	0.00	1.14
14	SALARIYA	2230	1245	8.1	14.95 344	0.09 4	3.00 60	3.90 47	12.40 440	2.30 110	0.00 0	6.90 421	0.48 30	2.20	345	68.14	0.00	8.05
15	SONIYANA	2420	1534	8.1	9.85 227	0.65 25	5.90 118	6.70 81	11.40 404	2.60 125	0.00 0	2.40 146	7.74 480	1.68	630	42.64	0.00	3.92
16	SUDRI	650	334	8.1	2.80 64	0.25 10	1.80 36	1.40 17	1.60 57	0.50 24	0.00 0	3.80 232	0.16 10	2.12	160	44.80	0.60	2.21
17	SUWANIYA	615	314	8.2	1.95 45	0.05 2	1.80 36	2.10 26	1.40 50	0.50 24	0.00 0	3.70 226	0.30 19	1.44	195	33.05	0.00	1.40
18	TUMDIYA	1050	0	8.1	5.15	0.05	3.20	3.50	4.60	1.40	0.00	2.60	2.01	1.36	335	43.28	0.00	2.81

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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

District-Chittorgarh		Period - Post MONSOON- 2014 - 15			
276	BHATWARAKALAN	870	8.0	3.20	113
277	BORDA	1380	8.1	8.40	298
278	CHOGAWARI	980	7.8	4.00	142
279	DEODA	800	7.9	2.40	85
280	GANGRAR	505	7.8	2.00	71
281	INDORA	1590	8.0	5.20	184
282	JAWALYAKHERA	740	7.8	3.20	113
283	KATI				
284	MANDPIYA	1090	7.8	5.60	199
285	MANSINGH JI KA KHERA	1600	7.7	8.00	284
286	MOTLIYAS	1120	7.9	5.60	199
287	PHALODI	660	7.9	1.60	57
288	POOTHOLI	1950	8.0	4.00	142
289	SALARIYA	2760	7.8	16.40	581
290	SONIYANA	1820	7.9	8.80	312
291	SUDRI	706	7.8	2.00	71
292	SUWANIYA	750	7.8	2.80	99
293	TUMDIYA	780	8.0	3.60	128

  
 कनिष्ठ भू-जल वैज्ञानिक  
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District-CHITORGARH

OFFICE OF THE SENIOR HYDROGEOLOGIST, GEONDAWATE DEPARTMENT, CHITORGARH  
 Chemical Analysis Data of Gangan Block, District - Chitorgarh

Period - PRE - MONSOON 2015 - 16

Lab No	Well Name	E.C. US/cm	TDS mg/L	pH	Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>2+</sup>	Mg <sup>2+</sup>	Cl <sup>-</sup>	SO4 <sup>2-</sup>	CO3	HCO3	NO3-1	F	TH	Na%	RSC	SAR		
					Upper figures indicate meq/L & lower figures indicate mg/L															
1	DEODA	480	239	8.2	1.40	0.05	1.40	1.90	1.60	0.00	0.00	3.00	0.09	0.91	155	26.47	0.00	1.09		
2	GANGRA	480	245	8.2	0.85	0.12	1.80	2.10	1.60	0.00	0.00	3.20	0.08	0.91	195	17.45	0.00	0.91		
3	MOTLIYA	600	371	9.0	2.75	0.00	1.50	2.10	2.80	0.30	0.00	2.60	0.96	0.91	180	43.31	0.00	2.05		
4	SONIYA	560	296	8.1	1.50	0.00	1.50	2.30	1.60	0.00	0.00	4.00	0.40	0.85	190	29.30	0.20	1.09		
5	BHATWA	1240	702	8.0	6.85	0.37	1.40	3.60	4.60	1.00	0.00	5.40	1.33	0.85	250	56.06	0.40	4.33		
6	BORDA	2100	1121	7.9	8.70	0.81	4.80	5.30	11.60	2.30	0.00	5.20	0.77	0.73	505	44.37	0.00	3.87		
7	CHOGAY	400	223	8.1	1.65	0.00	1.10	1.20	0.60	0.00	0.00	2.60	0.77	1.21	115	41.77	0.30	1.54		
8	INDORA	480	237	8.1	2.05	0.00	1.00	1.60	0.80	0.00	0.00	4.00	0.00	0.67	130	44.09	1.40	1.80		
9	JAWALY	520	523	8.1	2.80	0.09	1.80	3.90	4.40	1.30	0.00	2.40	1.29	0.42	285	32.60	0.00	1.65		
10	KATI	2640	1707	7.9	6.85	0.47	8.80	9.70	14.00	3.20	0.00	1.20	8.87	0.55	925	26.53	0.00	2.25		
11	MANDPT	1610	932	8.0	2.95	0.53	6.00	6.50	8.40	2.00	0.00	2.70	2.70	0.00	625	18.46	0.00	1.18		
12	MANSIN	1450	866	8.0	6.95	0.09	3.00	3.70	8.40	1.01	0.00	2.80	1.83	1.09	335	50.58	0.00	3.80		
13	PHALOD	650	368	8.2	2.80	0.00	1.20	2.40	2.20	0.30	0.00	3.20	1.29	0.67	180	43.75	0.00	2.09		
14	POOTHA	760	418	8.1	0.95	0.00	3.50	3.00	3.60	1.00	0.00	2.00	0.85	0.30	325	12.75	0.00	0.53		
15	SALARIY	2210	1279	7.9	9.75	0.27	4.50	6.20	14.80	4.10	0.00	1.80	1.64	1.45	535	47.06	0.00	4.22		
16	SUDRI	530	293	8.2	1.65	0.14	1.70	1.70	1.60	0.80	0.00	2.40	0.43	0.91	170	31.79	0.00	1.27		
17	SUWARI	550	259	8.1	1.50	0.00	1.90	1.70	1.70	0.00	0.00	2.80	0.32	0.61	180	29.41	0.00	1.12		
18	TUMDIYA	1040	564	7.0	3.30	0.00	3.00	3.40	4.00	2.10	0.00	1.80	1.00	0.42	340	33.33	0.00	1.82		

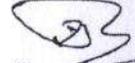
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Office of Senior Hydrogeologist  
 Geondawate Department  
 Chitorgarh

OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

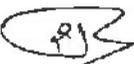
Lab No.	Well Location	Period - Post MONSOON- 15			
		E.C. µS/cm	pH	Cl <sup>-</sup> meq/L      mg/L	
1	DEODA	480	7.1	1.00	35
2	GANGRAR	500	7.5	1.20	43
3	MOTLIYAS	1240	7.5	6.00	213
4	SONIYANA	2360	7.5	11.20	397
5	BHATWARAKALAN	1200	8.1	4.60	163
6	BORDA	1380	8.5	6.20	220
7	CHOGAWARI	570	8.6	0.80	28
8	INDORA	1340	8.4	3.40	121
9	JAWALYAKHERA	890	8.5	2.40	85
10	KATI	1520	8.3	8.00	284
11	MANDPIYA	1280	8.2	5.40	191
12	MANSINGH JI KA KHERA	1790	8.3	10.00	355
13	PHALODI	890	8.7	1.60	57
14	POOTHOLI	2020	8.5	4.20	149
15	SALARIYA	860	8.6	2.20	78
16	SUDRI	690	8.7	1.60	57
17	SUWANIYA	760	8.6	2.00	71
18	TUMDIYA	1200	8.3	4.60	163

  
 जल विभाग - जल वैज्ञानिक  
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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

Lab No	Location	EC μS/cm at 25°C	TDS mg/L	pH	---Upper figures are in meq/L and lower figures are in mg/L-----								Period :- Pre Monsoon 2016					
					Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>++</sup>	Mg <sup>++</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>-</sup>	CO <sub>3</sub> <sup>-</sup>	HCO <sub>3</sub> <sup>-</sup>	NO <sub>3</sub> <sup>-</sup>	F	TH mg/L	Na%	RSC meq/L	SAR meq/L
1	DEODA (HP)	580	454	8.70	1.87	0.03	3.00	3.90	3.40	0.79	0.40	3.40	0.46	0.80	345	21.3	0	1.01
2	GANGRAR (HP)	1680	870	8.50	43	1	60	47	121	38	12	207	29	0.78	465	41.0	0	3.01
3	MOTLIYAS (HP)	1050	548	8.10	149	2	36	91	291	95	12	207	89	0.84	435	19.0	0	1.00
4	SONIYANA (HP)	970	540	7.85	48	7	34	85	92	28	0	415	46	0.62	365	27.5	0	1.47
5	BHATWARAKALAN	1360	691	8.20	65	4	52	57	128	40	0	378	6	0.70	450	31.2	0	1.95
6	BORDA (HP)	380	191	8.65	95	5	32	90	177	15	0	403	76	0.82	185	8.9	0	0.27
7	CHOGAWARI	680	370	8.70	9	4	28	28	28	15	12	134	1	1.14	250	30.5	0	1.40
8	INDORA (HP)	710	378	8.30	51	2	38	38	50	21	12	244	36	0.54	220	36.4	0	1.75
9	JAWALYA KHERA (HP)	1170	614	8.60	60	5	40	29	71	34	12	195	30	0.93	450	24.5	0	1.40
10	KATI	2150	1229	8.45	68	4	78	62	170	40	12	220	70	0.65	760	26.0	0	1.98
11	MANDPIYA	1610	810	8.05	125	13	68	143	440	120	12	122	246	0.73	625	15.1	0	0.91
12	MANSINGH KA KHERA	1690	883	8.40	52	13	34	131	184	110	0	354	108	0.80	460	42.3	0	3.19
13	PHALODI (HP)	1240	644	8.40	157	6	22	98	291	88	12	293	62	0.83	420	25.8	0	1.44
14	POOTHALI	2680	1570	8.25	63	4	36	80	199	44	12	244	79	0.93	1055	18.5	0	1.48
15	SALARIYA	940	547	8.60	110	2	92	201	298	650	12	207	102	0.73	410	8.6	0	0.43
16	SUDRI (HP)	1250	661	8.35	20	41	40	75	142	80	12	183	45	0.81	370	38.7	1	2.50
17	SUWANIYA	1030	576	8.45	110	7	28	73	106	24	12	488	56	0.77	405	21.2	0	1.10
18	TUMDIYA	1100	603	8.50	51	5	42	73	121	148	12	183	33	1.19	405	25.2	0	1.36
					63	2	20	86	156	102	12	183	71					

  
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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar block, District - Chittorgarh

District-CHITTORGARH

Period - Post MONSOON- 16

Lab No.	Well Location	E.C.		pH	Cl <sup>-</sup>	
		µS/cm	mg/L		mg/L	mg/L
1	DEODA	490	2.40	8.60	85	
2	GANGRAR	690	3.40	8.30	121	
3	MOTLIYAS	520	3.00	8.30	106	
4	SONIYANA	560	3.40	8.60	121	
5	BHATWARAKALAN	900	3.40	8.65	121	
6	BORDA	2690	18.40	8.30	652	
7	CHOGAWARI	490	1.80	8.20	64	
8	INDORA	630	2.20	8.60	78	
9	JAWALYAKHERA	800	3.80	8.20	135	
10	KATI	1890	11.00	8.20	390	
11	MANDPIYA	660	4.00	8.25	142	
12	MANSINGH JI KA KHERA	1680	9.40	8.30	333	
13	PHALODI	1150	6.40	8.50	227	
14	POOTHOLI	1830	10.00	8.00	355	
15	SALARIYA	2830	18.00	8.10	638	
16	SUDRI	680	2.20	8.05	78	
17	SUWANIYA	680	2.80	8.20	99	
18	TUMDIYA	860	3.60	8.10	128	

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 श्री. राजेश कुमार शर्मा  
 ज्येष्ठ ज्योतिषी, चित्तूरगढ़

OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangar Block, District - Chittorgarh

S No	Location	EC µS/cm at 25°C	TDS mg/L	pH	---Upper figures are in meq/L and lower figures are in mg/L-----														Period :- Pre Monsoon 2017	
					Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>++</sup>	Mg <sup>++</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>-</sup>	CO <sub>3</sub> <sup>-</sup>	HCO <sub>3</sub> <sup>-</sup>	NO <sub>3</sub> <sup>-</sup>	F <sup>-</sup>	TH	Na%	RSC meq/L	SAR meq/L		
1	DEODA (HP)	630	138	9.00	1.30	0.04	0.00	0.00	2.40	0.00	0.00	0.00	0.00	0.35	1.00	0	97.0	0		
2	GANGRAR (HP)	460	94	9.00	0.87	0.12	0.00	0.00	1.60	0.00	0.00	0.00	0.21	0.50	0	87.9	0			
3	MOTLIYAS (HP)	495	143	8.80	0.80	0.08	0.00	0.00	2.00	0.00	0.00	0.00	0.82	0.70	0	90.9	0			
4	SONIYANA (HP)	595	112	9.00	1.30	0.04	0.00	0.00	1.60	0.00	0.00	0.00	0.39	0.40	0	97.0	0			
5	BHATWARAKALAN	650	195	8.80	1.17	0.07	0.00	0.00	2.00	0.00	0.00	0.00	0.39	1.00	0	94.4	0			
6	BORDA (HP)	1150	273	8.70	3.00	0.11	0.00	0.00	5.60	0.00	0.00	0.00	0.02	1.20	0	96.5	0			
7	CHOGAWARI	1200	386	8.20	1.09	0.03	0.00	0.00	5.00	0.00	0.00	0.00	2.95	0.80	0	97.3	0			
8	INDORA (HP)	500	96	8.80	1.61	0.03	0.00	0.00	1.60	0.00	0.00	0.00	0.02	1.50	0	96.2	0			
9	JAWALYA KHERA (HP)	850	270	8.60	1.74	0.10	0.00	0.00	4.20	0.00	0.00	0.00	1.24	0.80	0	94.5	0			
10	KATI	1970	735	8.20	4.0	0.1	0.00	0.00	1.49	0.00	0.00	0.00	7.7	0.50	0	92.9	0			
11	MANDPIYA	1100	356	8.40	1.83	0.44	0.00	0.00	5.80	0.00	0.00	0.00	1.47	0.80	0	80.6	0			
12	MANSINGH KA KHERA	1970	813	8.30	8.05	0.14	0.00	0.00	14.40	0.00	0.00	0.00	9.1	1.20	0	98.3	0			
13	PHALODI (HP)	910	298	8.60	1.85	0.11	0.00	0.00	5.10	0.00	0.00	0.00	1.12	1.00	0	96.3	0			
14	POOTHALI	1650	443	8.30	3.46	0.04	0.00	0.00	7.40	0.00	0.00	0.00	7.9	0.60	0	98.9	0			
15	SALARIYA	1900	703	8.20	8.0	0.22	0.00	0.00	26.2	0.00	0.00	0.00	10.0	1.50	0	96.1	0			
16	SUDRI (HP)	450	97	8.70	1.25	0.06	0.00	0.00	12.60	0.00	0.00	0.00	1.98	1.20	0	95.3	0			
17	SUMANIYA	1390	508	8.40	2.8	0.04	0.00	0.00	5.0	0.00	0.00	0.00	1.7	0.80	0	99.1	0			
18	TUMDIYA	1010	308	8.50	2.74	0.03	0.00	0.00	4.00	0.00	0.00	0.00	5.9	1.00	0	98.9	0			

  
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OFFICE OF THE SENIOR HYDROGEOLOGIST, GROUNDWATER DEPARTMENT, CHITTORGARH

Chemical Analysis Data of Gangrar Block, District - Chittorgarh

District-CHITTORGARH		Period - Post MONSOON- 17			
1	DEODA	500	8.50	2.40	85
2	GANGRAR	700	8.60	2.20	78
3	MOTLIYAS	2240	8.60	12.40	440
4	SONIYANA	910	8.50	4.20	149
5	BHATWARAKALAN	1880	8.70	9.00	319
6	BORDA	450	8.60	1.40	50
7	CHOGAWARI	1150	8.50	4.80	170
8	INDORA	570	8.80	1.40	50
9	JAWALYAKHERA	800	8.50	2.40	85
10	KATI	1580	8.60	8.40	298
11	MANDPIYA	670	8.70	3.00	106
12	MANSINGH JI KA KHERA	1900	8.30	12.20	433
13	PHALODI	630	8.50	1.60	57
14	POOTHOLI	1200	8.40	4.60	163
15	SALARIYA	2370	8.60	15.40	546
16	SUDRI	620	8.50	2.00	71
17	SUWANIYA	760	8.50	2.80	99
18	TUMDIYA	800	8.60	3.00	106

  
 कनिष्ठ भू-जल वैज्ञानिक  
 भू-जल विभाग, चित्तौड़गढ़



राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
RAJASTHAN STATE POLLUTION CONTROL BOARD

4, Institutional area, Jhalana Doongri, Jaipur.

Phone: 0141-5159802 EPBAX: 5159600,5159699 Fax: 5159694-97

[www.rpcb.nic.in](http://www.rpcb.nic.in) email: [tcd.rpcb@gmail.com](mailto:tcd.rpcb@gmail.com)

Registered

No. F12 (CH-113)RPCB/ Textile/1621

Dated : 09/09/2019

M/s Manomay Tex India Limited,  
Village- Jojara, Tehsil- Gangrar,  
District Chittorgarh

Sub:-Direction under the provisions of section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and under the provisions of section 31A of the Air (Prevention & Control of Pollution) Act, 1981.

Ref:- i. Applications for renewal of Consent to operate dated 16.01.2018 and 01.11.2018.

ii. This office show cause notice for intended refusal of consent to operate and intended closure directions dated 09.07.2019.

1. Whereas the Water (Prevention and Control of Pollution) Act, 1974, (hereinafter referred to as the "Water Act") come into force in whole of the State of Rajasthan with effect from 23.03.1974.
2. Whereas the Air Act came into force in the whole of the State of Rajasthan with effect from 16.05.1981.
3. And whereas the Water Act to provide for prevention and control of water pollution and for maintaining and restoring the wholesomeness of water.
4. And whereas the Air Act has been enacted to provide for the prevention, Control and abatement of air pollution.
5. And Whereas keeping this in view the Rajasthan State Pollution Control Board (hereinafter called as 'the Board') has been conferred power to take such steps as are deemed necessary for the prevention, control and abatement of water pollution and air pollution.
6. And whereas M/s Manomay Tex India Limited (herein after referred to as the "Industry") is engaged in operating a plant/industry at Village- Jojara, Tehsil- Gangrar, District Chittorgarh for Processing of textile. During the process industry discharges air and water pollutants.
7. And whereas consent to operate were issued vide letter dated 15.06.2016 (for Denim fabric @ 102 Lac Meter/Annum) and 19.07.2016 (for Denim fabric @ 108 Lac Meter/Annum) up to 31.03.2019 & 28.02.2019 respectively.
8. And whereas the industry has applied for renewal of consent to operate vide applications dated 16.01.2018 and 01.11.2018 and fresh consent to operate vide application dated 16.01.2018 (for Denim fabric @ 200 Lac Meter/Annum)
9. And whereas section 25/26 of the Water Act and section 21 of the Air Act prohibit establishing or operating an industrial plant without obtaining previous consent of the State Board.



राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**

**4, Institutional area, Jhalana Doongri, Jaipur.**

Phone: 0141-5159802 EPBAX: 5159600,5159699 Fax: 5159694-97

[www.rpcb.nic.in](http://www.rpcb.nic.in) email: [tcd.rpcb@gmail.com](mailto:tcd.rpcb@gmail.com)

10. And whereas the industry was inspected on 09.01.2019 and 15.01.2019 by the joint inspection team consisting of officers of the Board and the SDM, Chittorgarh and during the course of inspections it was observed that:-
- Water meter not provided at tube well.
  - Proper shed has not been provided over filter press.
  - Biological/aeration aeration of the effluent treatment plant was non functional.
  - PM10 in ambient air quality and particulate matter in stack emission do not conform to standards prescribed by the Board.
  - Results of ground water monitoring shows iron, total hardness and TDS exceeding the permissible limit in absence of alternate source specified in IS: 10500.
11. And whereas in the ground water sample collected on 15.01.2019 from nearby five locations the TDS, Total hardness & Iron were found exceeding the permissible limit in absence of alternate source specified in IS: 10500.
12. And whereas a show cause notice was issued to the industry vide letter under reference dated 09.07.2019 for the above mentioned shortcoming observed during inspection dated 09.01.2019 and 15.01.2019.
13. And whereas the industry was inspected by the Officials of Regional Office, Chittorgarh on 13.08.2019 to verify the reply submitted by the industry against show cause notice dated 09.07.2019.
14. And whereas during inspection on 13.08.2019 it was observed that :-
- Proper and adequate facility for drying and storage of hazardous waste not provided.
  - Bag filter at the stack of boiler not provided.
15. And whereas the industry has not submitted details of the measures taken/ action plan to prevent the ground water contamination in the nearby area.
16. And whereas above stated non-compliance of consent conditions and violations of the provisions of the Water Act and Air Act have been viewed seriously by the Board.
17. And whereas the State Board in order to prevent and control water pollution and air pollution being caused by the industry is competent to issue any directions under section 33A of the Water Act and under section 31A of the Air Act in writing to any person, officer or authority and such person, officer or authority shall be bound to comply with such directions.

Therefore, in order to prevent future pollution being caused by the industry, to stop non compliance of the provisions of the Air Act and the Water Act and in the interest of prevention of perpetual offence being committed by the industry, the Board, in exercise of the powers conferred upon it under section 31A of the Air and 33 A of the Water Act, issues following directions:-

- You are directed to complete all the work of pollution control measures within 15 days time period positively and submit the compliance report with documentary evidence.
- Regional Officer, Rajasthan State Pollution Control Board, Chittorgarh is directed to report that the directions as above have been complied.



राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**

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It may be noted that failing to comply the aforesaid directions, the State Board shall refuse pending applications for consent to operate under reference and issue directions under the provisions of section 31A of the Air and 33 A of the Water Act for closure of the entire plant, disconnection of electricity and water supply and initiate legal proceeding without any notice.

Please further note that the non-compliance of the above directions is punishable under section 41(2) of the Water Act with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine.

Yours Sincerely,

(Shailaja Deval)  
Member Secretary

Copy to following for information & necessary action:-

1. Regional Officer, Rajasthan State Pollution Control Board, Chittorgarh.
2. Master File.

Member Secretary



# Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone :0141-5159699,5159604 e-mail : [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)

Toll Free Help Line No. : 18001806127 Ext. 7

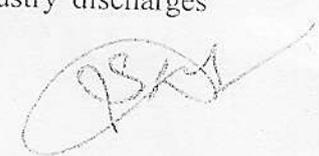
110

## Office Order

F- (E-Comp- 01) RPCB/ECC/231 & 235

Date: 13/9/19

Sub: Directions for depositing of Environmental Compensation under section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and section 31A of the Air (Prevention and Control of Pollution) Act, 1981 in compliance of orders of the Hon'ble Supreme Court in Writ Petition Civil No. 375/2012 Paryavaran Suraksha Samiti & Anr. Vs Union of India & Others and the Hon'ble National Green Tribunal in Original Application No. 606/2018 - Compliance of Municipal Solid Waste Management Rules, 2016.

1. Whereas section 24 of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter called as the Water Act) provides that no person can cause or permit any poisonous, noxious or polluting matter, determined in accordance with such standards as may be laid down by the State Board, to enter into any stream or well or sewer or on land.
  2. And whereas section 25/26 of the Water Act provides that no person shall without the previous consent of the State Board establish or take any steps to establish, any industry, operation or process or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land or bring into use any new or altered outlet for the discharge or sewage or trade effluent or begin to make any new discharge of sewage or trade effluent.
  3. And whereas section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter called as the Air Act) provides no person shall without previous consent of the State Board, establish or operate any industrial plant in an air pollution control area, which is likely to cause air pollution in environment and discharge or cause or permitted to be discharged the emission of any air pollutant in excess to the standards laid down by the State Board.
  4. And whereas M/s Manomay Tex India Ltd. (hereinafter referred to as the industry), is engaged in operating an industrial plant at Village- Jojara, Tehsil- Gangrar, District- Chittorgarh and during the process the industry discharges water and/ or air pollutants.
- 

# Rajasthan State Pollution Control Board

Headquarter, 4. Institutional Area, Jhalana Doongri, Jaipur-302004

Phone :0141-5159699,5159604 e-mail : [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)

Toll Free Help Line No. : 18001806127 Ext. 7

5. And whereas the industry was inspected on 09.01.2019 and 15.01.2019 by the officials of the Board and during the course of inspection it was observed that:-
  - i. Water meter has not been provided at the tube well to measure quantity of water abstracted from underground.
  - ii. Proper shed has not been provided over filter press, which implies that arrangements for storage of hazardous waste are not adequate.
  - iii. Biological/ aeration section of ETP was not functional.
6. During the course of inspection monitoring of stack emissions, ambient air quality (AAQ) and ground water in wells around the industry premises was also carried out by the officials of the Board. The results of analysis show that PM<sub>10</sub> in AAQ and Particulate matter in Stack monitoring do not conform to the prescribed standards. In addition, Iron, total hardness and TDS in ground water are exceeding the permissible limits prescribed in IS:10500 (Indian Standard Specifications for Drinking Water).
7. And whereas it is thus evident that the industry has been making discharge of obnoxious and polluting matter in the environment in excess of the limits prescribed by the Board.
8. The above observations show that the industry has been violating the provisions of the Air Act and Water Act.
9. And whereas the above observations indicate that the industry has failed to comply with the provisions of Air Act and Water Act and various directions of the Hon'ble Courts and Hon'ble National Green Tribunal (NGT) and by making discharge of effluent/ emissions has caused grave damage to the environment which can be categorized as significantly huge with grave consequences on the environment, public health and flora & fauna.
10. And whereas the Hon'ble Supreme Court in Writ Petition Civil No. 375/2012 Paryavaran Suraksha Samiti & Anr. Vs Union of India & Others and the Hon'ble NGT in Original Application No. 606/2018 Compliance of Municipal Solid Waste Management Rules, 2016 and in several other cases has directed the Board to impose Environmental Compensation on all the individuals/ units /industries/ mines/ institution/ entities etc. who are causing damage to the environment on the principle of 'POLLUTER PAYS'.



# Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

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Toll Free Help Line No. : 18001806127 Ext. 7

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11. And whereas Hon'ble NGT has issued the directions to impose Environmental Compensation on the non complying polluting units and has directed the Board to implement the same for restoration of environmental damages caused to the environment.
12. And whereas the industry is liable to pay damages i.e. Environmental Compensation on the basis of 'Polluter Pays Principle' as directed by the Hon'ble Supreme Court in various orders and Hon'ble NGT.
13. And whereas the Board has estimated the amount of interim environmental compensation to be levied on the industry as Rs. 1050000 (In word Rupees ten lacs fifty thousand only) on the basis of Polluter Pays Principle.
14. And whereas the State Board in performance of its duties under the Acts, is competent to issue any directions under section 33 A of the Water Act and section 31 A of the Air Act in writing to any person, officer or authority and such person, officer or authority shall be bound to comply with such directions.

In view of above, the State Board in exercise of the powers conferred upon it under section 33A of the Water Act and 31A of the Air Act and for performance of functions under the Acts, hereby directs the industry to deposit the amount of Rs. 1050000 (In word Rupees ten lacs fifty thousand only) as Environmental Compensation on the basis of 'Polluter Pays Principle' within 45 days of receipt of this notice. The Environmental Compensation may be deposited through a demand draft drawn in favour of the Member Secretary, Rajasthan State Pollution Control Board, Jaipur.

Please be informed that in case of failure to deposit the Environmental Compensation the industry will be liable for following actions:-

- i. Consent to establish and/ or consent to operate shall be refused/ revoked without any further notice.
- ii. Legal action including filing of Execution Application before the Hon'ble NGT may be initiated against the industry and its owners/ occupiers.
- iii. Any application for grant/ renewal of consent to establish or consent to operate shall not be entertained by the Board.
- iv. After 45 days the industry shall be liable to pay additional amount @ 10% of the total amount of Environmental Compensation for each month or part thereof till deposition of the Environmental Compensation.



# Rajasthan State Pollution Control Board

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It may be further noted that failure to comply with these directions is a criminal offence, punishable with imprisonment for a term which shall not be less than one year and six months but which may extend to six years and with fine under section 41(2) of the Water Act and section 39 of the Air Act and the industry shall be closed immediately without any prior notice.

Encls - Annexure-1.

Yours Sincerely,

  
(Shailaja Deval)  
Member Secretary

Date: 13/9/19

F- (E-Comp- 01) RPCB/ECC/ 231

Copy to following:-

- ✓ 1. M/s Manomay Tex India Ltd., Village- Jojara, Tehsil- Gangrar, District- Chittorgarh.
2. Chief Accounts Officer, Rajasthan State Pollution Control Board, Jaipur.
3. Group In Charge (Textiles), Rajasthan State Pollution Control Board, Jaipur.
4. Regional Officer, Regional Officer, Rajasthan State Pollution Control Board, Chittorgarh to ensure compliance of the directions passed by the Board and ensure closure of the industry in case of failure to deposit the Environment Compensation within the stipulated time.
5. Master File, Environment Compensation Cell, Rajasthan State Pollution Control Board, Jaipur.

Member Secretary

राजस्थान-सरकार

कार्यालय मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी-चित्तौड़गढ़

स्वास्थ्य भवन, पुराना महिला एवं बाल चिकित्सालय परिसर, कलेक्ट्रेट के सामने जिला चित्तौड़गढ़

(कार्यालय) (01472) 245813 फ़ैक्स (01472) 249029

क्रमांक:-सामान्य/2019/ 868

दिनांक:- 5/3/2019

उपखण्ड अधिकारी  
चित्तौड़गढ़।

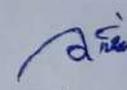
विषय:- गांव जोजरो का खेड़ा के सम्बन्ध में जांच रिपोर्ट भिजवाने बाबत।

सन्दर्भ:- आपका पत्रांक एन.जी.टी./2018-19/33 दिनांक 18.01.19

उपरोक्त संदर्भित विषयान्तर्गत निवेदन है कि M/S Manomay Tex India Ltd. ग्राम जोजरो का खेड़ा द्वारा फैलाएँ जा रहे वायु एवं जल प्रदूषण के कारण समीपस्थ ग्रामवासियों को हो रही परेशानियों के सम्बन्ध में प्राप्त परिवेदना पर इस कार्यालय के पत्र क्रमांक सामान्य/2019/587 दिनांक 12.02.2019 के द्वारा प्रमुख चिकित्सा अधिकारी सामान्य चिकित्सालय, चित्तौड़गढ़ को क्षय रोग, चर्म रोग व नैत्र रोग चिकित्सा विशेषज्ञ से ग्रामवासियों के स्वास्थ्य परीक्षण हेतु निर्देशित किया गया।

उक्त के कम में प्रमुख चिकित्सा अधिकारी सामान्य चिकित्सालय, चित्तौड़गढ़ के मेडिकल टीम गठन आदेश क्रमांक/सामान्य/2019/314 दिनांक 13.02.2019 के द्वारा चिकित्सा विशेषज्ञ दल लगाया जाकर दिनांक 19.02.2019 को ग्रामवासियों का स्वास्थ्य परीक्षण किया गया एवं चिकित्सा विशेषज्ञ दल द्वारा जारी रिपोर्ट मूल ही इस पत्र के साथ संलग्न कर आपको वास्ते आवश्यक अग्रिम कार्यवाही हेतु भिजवायी जा रही है।

संलग्न:- जांच रिपोर्ट

  
मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी  
चित्तौड़गढ़

प्रतिलिपि:

1. श्री कान सिंह राठौड़(अधिकृत प्रतिनिधि) ग्राम जोजरो का खेड़ा, सूरत सिंह जी का खेड़ा, दांता का खेड़ा, रायपुरिया, राजपुताना ग्रीन्स बगीचा, मोबाइल न0 - 9829241939

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी  
चित्तौड़गढ़

राजस्थान - सरकार

कार्यालय प्रमुख चिकित्साधिकारी सामान्य चिकित्सालय, चित्तौड़गढ़

E-mail: thepmochittorgarh@yahoo.in, Ph. 01472-240744

क्रमांक / सामान्य / 2019 / 426

दिनांक :- 26.02.2019

श्रीमान् मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी  
चित्तौड़गढ़।

विषय :- गाँव जोजरो का खेडा में आयोजित मेडिकल कैम्प की तथ्यात्मक एवं निष्कर्ष रिपोर्ट।  
सन्दर्भ :- क्रमांक / सामान्य / 2019 / 314 दिनांक 13.02.2019 के क्रम में।

महोदय जी,

उपरोक्त विषयान्तर्गत संदर्भित पत्र के क्रम में निवेदन है कि श्रीमान् प्रमुख चिकित्साधिकारी द्वारा गठित मेडिकल टीम द्वारा दिनांक 19.02.2019 को जोजरो का खेडा गाँव में श्री कानसिंह अधिकृत प्रतिनिधि से सम्पर्क कर शिविर का आयोजन किया गया। जिसमें गठित टीम ने परिवेदना में शामिल 419 रोगियों में से 203 रोगियों का का गहन चिकित्सकीय परीक्षण विशेषज्ञ टीम के द्वारा किया गया। जिसमें मेडिकल बोर्ड के द्वारा तथ्यात्मक एवं निष्कर्ष रिपोर्ट मूल ही श्रीमान् को इस पत्र के साथ संलग्न कर उचित कार्यवाही हेतु प्रेषित है।

संलग्न उपरोक्तानुसार :- पत्र ( मय तथ्यात्मक एवं निष्कर्ष रिपोर्ट ) .

( डॉ० राकेश भटनागर ,क०वि० ,टी.बी.)

जिला क्षय रोग अधिकारी

जिला क्षय निवारण केंद्र चित्तौड़गढ़

( डॉ० देवेश शर्मा क०वि०,नैत्र )

जिला चिकित्सालय चित्तौड़गढ़

( डॉ०रमेश रैदास क०वि० ,चर्म,)

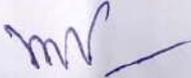
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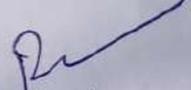
प्रमुख चिकित्साधिकारी  
सामान्य चिकित्सालय चित्तौड़गढ़

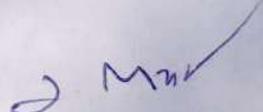
## तथ्यात्मक एवं निष्कर्ष रिपोर्ट

1. गाँव जोजरो का खेडा में आयोजित मेडिकल कैम्प में मेडिकल टीम द्वारा श्वास , नैत्र एवं चर्म रोग सम्बन्धी रोगियों का स्वास्थ्य परिक्षण कर उपचार एवं परामर्श प्रदान किया गया उक्त सभी प्रकार के रोगी सामान्यतया सभी बहिरंग विभाग में इसी रिपोर्ट के अनुपात में देखे जाते हैं ।
2. टीम सदस्य के अनुसार यह कहना अतिशयोक्ति होगी की सभी रोगियों में रोग का कारण प्रदूषण ही है एवं इस रोग का अन्य कारण भी हो सकते हैं ।
3. टीम सदस्य के अनुसार यह कहना भी सही है की प्रदूषण के कारण उक्त बीमारियाँ बढ़ सकती है । अतः प्रदूषण की जाँच हेतु क्षेत्र के प्रदूषण नियन्त्रण कार्यालय से उक्त क्षेत्र के मिट्टी , पानी एवं हवा में प्रदूषण की मात्रा की जाँच प्रदूषण नियन्त्रण अधिकारी के द्वारा ही की जावे ।

  
( डॉ० राकेश भटनागर , क०वि० , टी.बी.)  
जिला क्षय रोग अधिकारी  
जिला क्षय निवारण केंद्र चित्तौडगढ़

  
( डॉ० देवेश शर्मा क०वि०, नैत्र )  
जिला चिकित्सालय चित्तौडगढ़

  
( डॉ०रमेश रैदास क०वि० , चर्म, )  
जिला चिकित्सालय चित्तौडगढ़

  
प्रमुख चिकित्साधिकारी  
सामान्य चिकित्सालय चित्तौडगढ़

# कार्यालय संयुक्त निदेशक पशुपालन विभाग चित्तौडगढ़

क्रमांक:- 1599

दिनांक:- 29-3-2019

श्रीमान् उपखण्ड अधिकारी  
चित्तौडगढ़

**विषय:-**ग्राम जोंजरो का खेडा में विगत 5 वर्षों से बांझपन/चर्म रोगो की समस्याओ से ग्रसित किये गये पशुओ के उपचार की संख्या उपलब्ध करवाने के क्रम में।

**प्रसंग:-**आपका पत्रांक NGT 2018-19/33 दिनांक 08.01.2019 के क्रम में।

महोदय जी,

उपरोक्त प्रासंगिक पत्र की अनुपालना मे निवेदन है कि, NGT Order No 656/2018 ग्रामवासी जोंजरो का खेडा Vs राज्य सरकार मे दिये गये निर्देशो की अनुपालना मे,प्रभारी प्रथम श्रेणी पशुचिकित्सालय गंगरार को निर्देशित किया गया कि वे विगत 5 वर्षों मे उपकेन्द्र जोंजरो का खेडा के बाह्य रोग पंजिका का अवलोकन कर विगत 5 वर्षों से बांझपन/चर्म रोगो से उपचारित पशुओ की संख्या से अवगत कराये। सम्बधित अधिकारी द्वारा प्रस्तुत रिपोर्ट के अनुसार उपलब्ध जानकारी निम्नानुसार है।

क्र.स.	वर्ष	बांझपन से उपचारित पशु संख्या	चर्म रोग से उपचारित पशु संख्या
1	2014-15	116	35
2	2015-16	198	40
3	2016-17	28	44
4	2017-18	121	76
5	2018-19	177	82
कुल योग		640	277

प्रभारी प्रथम श्रेणी पशुचिकित्सालय गंगरार ने अवगत कराया की बांझपन,दुधारू पशुओ मे दुध की कमी व त्वचा संबधित रोग यह सभी बिमारीयाँ सामान्य है। स्वच्छता,पोषण व खनिज लवण खिलाने से यह बिमारीयाँ ठीक हो सकती है। क्षेत्र मे ऐसी कोई बिमारी नही पायी गई जिससे असामान्य मृत्यु दर प्रतीत होता है। अतः रिपोर्ट श्रीमान की सेवा मे आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न:-उपरोक्तानुसार -2

(डॉ.ताराचन्द मेहरड़ा)  
संयुक्त निदेशक  
पशुपालन विभाग चित्तौडगढ़

कामाधिकार प्रथम श्रेणी पशु चिकित्सालय गंगारार  
संख्या: - 244 दि: 13/2/19

सेवा, श्रीमत् सरपंच महोदय महोदय,  
पशु पालन विभाग चित्तौड़गढ़.

विषय: - इस पंचायत जोजरी व शेरा व इस पंचायत के अधीन आने वाले शेतों में निम्न पशुओं की जांच कर रिपोर्ट प्रस्तुत करने का कार्य।  
आपके पत्र क्र. 309 दि. 24.01.2019  
विषय, उपरोक्त विध्यानुसार उपरोक्त प्रभारी जोजरी व शेरा वगैरे विगत पांच वर्षों की CRD अनुसार क्वैमप्रोवा का विवरण प्रस्तुत किया है जोर पंचायत क्षेत्र में ऐसा कोई क्वैमप्रोवा नहीं पाया गई जिससे असामान्य मृत्युएं प्रतीत होना ही पक्ष में लीखा गई क्वैमप्रोवा जैसे कांसपरा, दुधार पशुओं में दुग्ध उत्पादन में कमी तथा सम्बंधी रोग, यह सभी क्वैमप्रोवा सामान्य ही स्वच्छता, पोषण व शक्तीज कवण रिकार्ड से सभी वितामिन सही से मक्का है। उपरोक्त प्रभारी द्वारा संचालित विगत 5 वर्षों की रिपोर्ट साक्ष्य में दर्शाता है। उचित कार्यवाही देव प्रेषित है। इस पंचायत में विगत पांच वर्षों में कोई असामान्य मृत्युएं नहीं है।

क्र. 4-540 (अ. 1)  
4/2/19  
Gaur



*(Signature)*  
वरिष्ठ पशु चिकित्सा अधिकारी  
प्रभारी, प्रथम श्रेणी पशु चिकित्सालय  
गंगारार, जिला-चित्तौड़गढ़ (राज.)

कार्यालय - राजकीय पशु चिकित्सा उपकेन्द्र जोधपुर का रवेडा विभाग-पिन 313006  
 क्रमांक - 10  
 दिनांक - 13-2-2019

सेवा में

श्रीमान संपुना निदेशक महोदय जी

पशुपालन विभाग पिन 313006 (राज.)

द्वारा - श्रीमान नोडल अधिकारी महोदय सुभाषी उ. प्र. व. चिकित्सालय  
 गंगरार

विषय - आपके कार्यालय के पत्र क्रमांक 309/24-1-2019 के संदर्भ में

श्रीमान उपरोक्त विषय में नामु निवेदन है कि आपके द्वारा पशु चिकित्सा उपकेन्द्र जोधपुर का रवेडा द्वारा विगत 5 वर्षों में लवचा सम्बन्धित रोग, वाइरल संसर्ग से ग्रहित पशुओं से सम्बन्धित जानकारी पायी गई है अतः श्रीमान विगत 5 वर्षों से संख्या में उपरोक्त बीमारियों से उपचारित पशुओं की संख्या निम्नलिखित है -

क्र. सं.	वर्ष	वाइरल संसर्ग से उपचारित पशु संख्या	पनि रोग से ग्रहित उपचारित पशु संख्या
1	2014-2015	116	35
2	2015-2016	198	40
3	2016-2017	28	44
4	2017-2018	121	76
5	2018-2019	177	82
योग →		640	277

अतः सूचना श्रीमान की सेवा में ध्यात प्रेषित है।

एकीकृत  
 उपकेन्द्र जोधपुर का रवेडा  
 पिन 313006

A.T.D.  
 Scanned by CamScanner

# कार्यालय संयुक्त निदेशक, पशुपालन विभाग, चित्तौड़गढ़

☎ :- 01472240125

क्रमांक:- 1593

E-mail ID - ddahchittor@gmail.com

दिनांक :- 29.03.2019

श्री कानसिंह (अधिकृत प्रतिनिधी)  
ग्रामवासी जोजरों का खेडा तहसील गंगरार  
जिला चित्तौड़गढ़

विषय:- ग्राम जोजरों का खेडा, व परिधी में आनेवाले ग्रामों में पशुधन के स्वास्थ्य संबंधि जाँच करावाकर तत्थात्मक रिपोर्ट प्रस्तुत करने बाबत।

उपरोक्त विषयान्तर्गत निवेदन है कि, आपके दिनांक 18.01.2019 के सन्दर्भित पत्र में ग्राम जोजरों का खेडा, सूरजसिंह का खेडा, दांता का खेडा, रायपुरिया, राजपुताना ग्रीन्स बगीचा में शिविर लगाकर पशुओं की तत्थात्मक रिपोर्ट चाही थी, इस क्रम में इस कार्यालय के पत्रांक 1196 दिनांक 15.03.2019 द्वारा प्रभारी प्रथम श्रेणी पशुचिकित्सालय गंगरार को आदेशित किया गया था कि वे जिला रोग निदान केन्द्र के स्टाफ समेत संबंधित क्षेत्र में जाकर शिविर लगवाये तथा तत्थात्मक रिपोर्ट प्रस्तुत करें, जिसकी अनुपालना में दिनांक 19.03.2019 (शुक्रवार) को संबंधित अधिकारी द्वारा शिविर लगाया तथा जिला रोग निदान केन्द्र द्वारा 18 पशुओं के सेम्पल भी एकत्रित कर परीक्षण किया गया जिसमें 5 पशु बाह्य परजीवी चर्मरोग से ग्रसित पाये गये, आंत्र परजीवी से 2 पशु ग्रसित पाये गये, ऐसिडोसिस से 3 पशु ग्रसित पाये गये, 7 पशुओं में कोई भी बीमारी नहीं पायी गयी। आयोजित शिविर के बाद संबंधित अधिकारी द्वारा प्राप्त रिपोर्ट में व सेम्पल परिद्वान के दौरान ऐसी कोई बीमारी नहीं पायी गयी जिससे पशुओं में असामान्य मृत्यु दर होती हो।

—Sel—

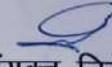
(डॉ. ताराचन्द्र मेंहरड़ा)  
संयुक्त निदेशक  
पशुपालन विभाग, चित्तौड़गढ़

प्रतिलिपि:- 1594-98

क्रमांक:-

दिनांक:- 29.03.2019

1. श्रीमान् क्षेत्रिय अधिकारी, राजस्थान राज्य प्रदुषण नियंत्रण बोर्ड, चन्देरिया, चित्तौड़गढ़।
2. श्रीमान् अतिरिक्त निदेशक(क्षेत्र) पशुपालन विभाग उदयपुर।
3. श्रीमान् उपखण्ड अधिकारी, चित्तौड़गढ़।
4. श्रीमान् मुख्य चिकित्सा व स्वास्थ्य अधिकारी चित्तौड़गढ़।
5. प्रभारी प्रथम श्रेणी पशुचिकित्सालय, गंगरार।

  
संयुक्त निदेशक  
पशुपालन विभाग, चित्तौड़गढ़

कायस्थ प्रथम श्रेणी पशु चिकित्सालय गंगार।

क्रमांक :- 278

दि :- 22/03/2019.

सेवा में

श्रीमान समुदाय निदेशक महोदय.

पशुपालन विभाग मेमसाई स्विसोडाई.

विषय :- आपकी पत्र क्र 1197-1199 दि. 15.3.19 की अनुपालना  
संबंधित एडु शीवर्ट लगावे एवं स्वाम्य जाँच काकाय  
महोदय,

उपरोक्त विषय में आपकी उद्देश्यों की अनुपालना में  
दि 19/03/2019 को जिला रोग निदान केंद्र पुमाई एवं  
पशु चिकित्सालय गंगार द्वारा ग्राम पैपामन मुख्यालय  
जो जमी का खेडा में पशु चिकित्सा, स्वास्थ्य जाँच एवं  
कार्रवाई (निवारण) शीवर्ट लगाया गया जिसमें कुल  
296 पशुओं का इलाज किया गया एडु जाँच शीवर्ट  
की गई कुल 50 पशुपालकों के पशुओं का इलाज  
एडु स्वाम्य जाँच की गई जिसमें निम्न तथ्य पाये गये,

- ① आधुनिक पशुओं में skin disease & Mange पायी गई
- ② सभी पशुओं में internal & ectoparasitic infestation पाया गया।
- ③ कुछ पशुओं में कांसपण एडु repeat breeding पाया गया।
- ④ जिला रोग निदान केंद्र पुमाई ने कलड एडु skin. Scraping के संपल कीये।

उपरोक्त तथ्योक्त शीवर्ट श्रीमान की सेवा में  
उपलब्ध है।

*(Handwritten Signature)*

वरिष्ठ पशु चिकित्सक अधिकारी  
पशु चिकित्सालय  
गंगार (राज.)

@m  
12/1/2019  
22/3/19

# कार्यालय जिला रोग निदान केन्द्र चित्तौडगढ़

क्रमांक:-198

श्रीमान् संयुक्त निदेशक

पशुपालन विभाग

चित्तौडगढ़

दिनांक:-23.03.2019

विषय:-संयुक्त निदेशक महो. के आदेश क्रमांक 1196 दिनांक 15.03.2019 की अनुपालना में लगाये गये केम्प से लिए गये सेम्पल की जाँच रिपोर्ट भिजवाने के क्रम में। महोदय,

उपरोक्त विषयान्तर्गत निवेदन है की सेम्पल की जाँच रिपोर्ट निम्न प्रकार है।

क्र. सं.	पशुपालक का नाम व पता	पशु का प्रकार	सेम्पल का नाम	रिपोर्ट
1	श्री डालचन्द/किशन लाल जी अहीर जोजरो का खेडा	Buffalo	Skin	+ ive For Psoroptic Mite
2	श्री नरेन्द्र /सोहन जी सुथार जोजरो का खेडा	Buffalo	Skin	+ ive For Tick Infestation
3	श्री मदन लाल/विजय सिंह रावत दांता का खेडा	Goat	Faecal	- ive For Faecal Parasite
4	श्री मदन लाल/विजय सिंह रावत दांता का खेडा	Goat	Faecal	+ ive For Fasciolla spp.
5	श्री रामी बाई/उदय लाल जी अहीर जोजरो का खेडा	Buffalo	Skin	+ ive For Psoroptic Mite
6	श्री देवेन्द्र सिंह/ मदन सिंह रावत दांता का खेडा	Goat	Faecal	- ive For Faecal Parasite
8	श्री देवेन्द्र सिंह/ मदन सिंह रावत दांता का खेडा	Goat	Faecal	- ive For Faecal Pa. site
9	श्री देवेन्द्र सिंह/ मदन सिंह रावत दांता का खेडा	Goat	Faecal	- ive For Faecal Parasite
10	श्री किशन/नानुराम जी अहीर जोजरो का खेडा	Buffalo	RF	+ ive For Acidosis
11	श्रीमती काली बाई/केलाश जी अहीर जोजरो का खेडा	Buffalo	Skin	+ ive For Sarcoptic Mite
12	श्री भेंवर लाल/रामनारायण जी अहीर जोजरो का खेडा	Buffalo	RF	+ ive For Acidosis
13	श्री रामेश्वर/भैरू लाल जी अहीर जोजरो का खेडा	Goat	Faecal	+ ive For Strongyle Spp.
14	श्री रामेश्वर/भैरू लाल जी अहीर जोजरो का खेडा	Goat	RF	- ive
15	श्री रामेश्वर/भैरू लाल जी अहीर जोजरो का खेडा	Goat	Blood	- ive
16	श्री रामेश्वर/भैरू लाल जी अहीर जोजरो का खेडा	Goat	Faecal	- ive For Faecal Parasite
17	श्री रामेश्वर/भैरू लाल जी अहीर जोजरो का खेडा	Goat	RF	+ ive For Acidosis
18	श्री भेंवर जी/उदय लाल जी अहीर जोजरो का खेडा	Buffalo	Skin	+ ive For Psoroptic Mite

(डॉ. रेखा पोखरना)

प्रभारी

जिला रोग निदान केन्द्र

चित्तौडगढ़

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